

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011
Norms Committee-III
Para 4.7 Decision

Meeting No. 08/82/2017 of 2017-18 dated 13.12.2017 considered the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held on 13.12.2017 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri Arun Kumar, Consultant, Department of Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 07/82 dated 22.11.2017 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood.

MEETING NUMBER : 8/82-ALC4/2017 MEETING DATE : 13.12.2017

1	Case No.:2/2/85-ALC3/2012	Party Name:SAIRAM ORGANICS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/85/050/00002/AM13/	RLA File :09/24/040/00452/AM12/	Lic.No/Date:0910050555 30.12.2011	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/757/2015-PI(Norms) dated 2 nd May, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

2	Case No.:60/17/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01021/AM17/	RLA File :09/24/040/00021/AM14/	Lic.No/Date:0910055945 07.05.2013	Defer Date:24.01.2018
	Decision : Deferred			

3	Case No.:40/1/82-ALC4/2017	Party Name:ONEIRO	Meet No/Date:8/82-	Status:
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	CHEMICALS LTD	ALC4/2017 13.12.2017	Deferred
HQ File :01/82/050/01394/AM17/	RLA File :34/24/040/00066/AM14/	Lic.No/Date:3410037331 03.07.2013	Defer Date:24.01.2017
Decision : Deferred			

4	Case No.:40/4/82-ALC4/2014	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00288/AM15/	RLA File :03/95/040/00805/AM14/	Lic.No/Date:0310766431 16.01.2014	Defer Date:24.01.2017
Decision : Deferred				

5	Case No.:5/17/82-ALC4/2016	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00966/AM17/	RLA File :26/24/040/00012/AM14/	Lic.No/Date:2610012456 27.02.2014	Defer Date:24.01.2017
Decision : Deferred				

6	Case No.:220/6/82-ALC4/2014	Party Name:ANUH PHARMA LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00622/AM15/	RLA File :03/94/040/00122/AM15/	Lic.No/Date:0310782487 22.05.2014	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/548/2014-PI(Norms) dated April, 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

7	Case No.:148/6/82- ALC4/2017	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00718/AM18/	RLA File :22/24/040/00016/AM15/	Lic.No/Date:2210014909 23.05.2014	Defer Date:24.01.2017
Decision : Deferred				

8	Case No.:38/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:24.01.2017
Decision : Deferred				

9	Case No.:214/13/82- ALC4/2014	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01217/AM15/	RLA File :03/94/040/00386/AM15/	Lic.No/Date:0310787982 12.08.2014	Defer Date:24.01.2017
Decision : Deferred			

Case No.:217/13/82- ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	
10	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/783/2015-PI(Norms) dated 14th July, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		

Case No.:42/15/82- ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
11	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014 Defer Date:24.01.2018
	Decision : Deferred		

Case No.:111/13/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
12	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014 Defer Date:24.01.2018
	Decision : Deferred		

Case No.:198/5/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
13	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014 Defer Date:24.01.2018
	Decision : Deferred		

Case No.:65/15/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
14	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014 Defer Date:24.01.2018
	Decision : Deferred		

Case No.:82/18/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
15	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014 Defer Date:24.01.2018

Decision : Deferred

16	Case No.: 45/5/82-ALC4/2015	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date:24.01.2018
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/01/2016-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes and deferred the case.				

17	Case No.: 149/5/82-ALC4/2015	Party Name: ALCHEMIE LABORATORIES	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date:24.01.2018
Decision : Deferred				

18	Case No.: 112/5/82-ALC4/2015	Party Name: UNIMAX CHEMICALS PVT LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date:24.01.2018
Decision : The committee observed that CA certificate furnished by the firm in two applications reflects contradictory production and consumption data for the year 2013-14. Further ITCES code of import and export product also needs to be corrected. An investigation in the matter is under process. The Committee accordingly decided to deferred the case.				

19	Case No.: 88/5/82-ALC4/2015	Party Name: ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date:24.01.2018
Decision : Deferred				

20	Case No.: 91/7/82-ALC4/2015	Party Name: SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:24.01.2018
Decision : Deferred				

21	Case No.: 61/17/82-ALC4/2016	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01022/AM17/	RLA File :09/24/040/00607/AM15/	Lic.No/Date:0910061652 26.02.2015	Defer Date:24.01.2018

Decision : Deferred

22	Case No.: 72/4/82-ALC4/2015	Party Name: LANTECH PHARMACEUTICALS LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00111/AM16/	RLA File :09/24/040/00647/AM15/	Lic.No/Date:0910061664 04.03.2015	Defer Date:24.01.2018
Decision : Deferred				

23	Case No.: 447/5/82-ALC4/2015	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date:24.01.2018
Decision : Deferred				

24	Case No.: 106/7/82-ALC4/2015	Party Name: ALCHEMIE LABORATORIES	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:24.01.2018
Decision : The Committee decided to deferred the case and refer to DIPP Chemicals for their comments.				

25	Case No.: 65/4/82-ALC4/2015	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00104/AM16/	RLA File :09/24/040/00662/AM15/	Lic.No/Date:0910061843 31.03.2015	Defer Date:24.01.2018
Decision : Deferred				

26	Case No.: 73/4/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00112/AM16/	RLA File :09/24/040/00700/AM15/	Lic.No/Date:0910061821 31.03.2015	Defer Date:24.01.2018
Decision : Deferred				

27	Case No.: 80/4/82-ALC4/2015	Party Name: VINS BIOPRODUCTS LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00119/AM16/	RLA File :09/24/040/00652/AM15/	Lic.No/Date:0910061882 15.04.2015	Defer Date:24.01.2018
Decision : The Committee decided to deferred the case and refer to Bio-technology for their comments.				

28	Case No.: 129/7/82-	Party Name: NATIONAL	Meet No/Date: 8/82-	Status:
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	ALC4/2015	TUBE INDUSTRIES,	ALC4/2017 13.12.2017	Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:24.01.2018
	Decision : Deferred			

29	Case No.:97/8/82-ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date:24.01.2018
	Decision : Deferred			

30	Case No.:110/7/82- ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

31	Case No.:17/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

32	Case No.:60/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

33	Case No.:24/13/82- ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00652/AM17/	RLA File :09/24/040/00034/AM16/	Lic.No/Date:0910062155 10.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

34	Case No.:48/19/82- ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

35	Case No.: 41/13/82-ALC4/2015	Party Name: DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:24.01.2018
	Decision : Deferred			

36	Case No.: 50/8/82-ALC4/2015	Party Name: PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date:24.01.2018
	Decision : Deferred			

37	Case No.: 54/14/82-ALC4/2015	Party Name: BIOLOGICAL E LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date:24.01.2018
	Decision : Deferred			

38	Case No.: 59/14/82-ALC4/2015	Party Name: BIOLOGICAL E LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date:24.01.2018
	Decision : Deferred			

39	Case No.: 20/16/82-ALC4/2015	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:24.01.2018
	Decision : Deferred			

40	Case No.: 22/13/82-ALC4/2015	Party Name: BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:24.01.2018
	Decision : Deferred			

41	Case No.: 115/13/82-ALC4/2015	Party Name: FERMENTA BIOTECH LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:24.01.2018

Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/761/2015-PI(Norms) dated December, 2017 uploaded at the end of these minutes and deferred the case.

42	Case No.:73/8/82-ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:24.01.2018
Decision : Deferred				

43	Case No.:127/13/82-ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:24.01.2018
Decision : Deferred				

44	Case No.:34/14/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date:24.01.2018
Decision : Deferred				

45	Case No.:126/13/82-ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:24.01.2018
Decision : The Committee decided to deferred the case and refer to DIPP Chemicals for their comments.				

46	Case No.:116/16/82-ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date:24.01.2018
Decision : Deferred				

47	Case No.:124/7/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date:24.01.2018
Decision : Deferred				

48	Case No.: 157/14/82-ALC4/2015	Party Name: AETHER INDUSTRIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date:24.01.2018
Decision : Deferred				

49	Case No.: 118/14/82-ALC4/2015	Party Name: SHASUN PHARMACEUTICALS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01254/AM16/	RLA File :04/24/040/00139/AM16/	Lic.No/Date:0410161045 22.09.2015	Defer Date:24.01.2018
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/776/2015-PI(Norms) dated June, 2016 uploaded at the end of these minutes and deferred the case.				

50	Case No.: 86/14/82-ALC4/2015	Party Name: BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date:24.01.2018
Decision : The committee deliberated on the matter and decided to ratify the norms for the export product 100% cotton bleached dressing guaze swabs for import of 100% cotton bleached guaze roll along with 3% wastage. RA may take necessary action as per the decision of NC.				

51	Case No.: 79/14/82-ALC4/2015	Party Name: ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date:24.01.2018
Decision : Deferred				

52	Case No.: 164/14/82-ALC4/2015	Party Name: AASHA BIOCHEM	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date:24.01.2018
Decision : Deferred				

53	Case No.: 77/16/82-ALC4/2015	Party Name: LACTOSE (INDIA) LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:24.01.2018
Decision : Deferred				

54	Case No.:116/13/82-ALC4/2016	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00744/AM17/	RLA File :04/24/040/00143/AM16/	Lic.No/Date:0410161132 20.10.2015	Defer Date:24.01.2018
Decision : Deferred				

55	Case No.:136/14/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/764/2015-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

56	Case No.:38/21/82-ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:24.01.2018
Decision : Deferred				

57	Case No.:4/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date:24.01.2018
Decision : Deferred				

58	Case No.:2/1/82-ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date:24.01.2018
Decision : Deferred				

59	Case No.:5/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date:24.01.2018
Decision : Deferred				

60	Case No.:36/19/82-ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:24.01.2018
Decision : Deferred			

61	Case No.:22/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/870/2015-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

62	Case No.:23/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/870/2015-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

63	Case No.:2/17/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/217/2016-PI(Norms) dated October, 2016 uploaded at the end of these minutes and deferred the case.			

64	Case No.:66/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date:24.01.2018
	Decision : Deferred			

65	Case No.:68/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date:24.01.2018
	Decision : Deferred			

66	Case No.:17/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00363/AM17/	RLA File :22/24/040/00104/AM16/	Lic.No/Date:2210015407 01.02.2016	Defer Date:24.01.2018
Decision : Deferred				

67	Case No.:43/1/82-ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date:24.01.2018
Decision : Deferred				

68	Case No.:26/21/82-ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:24.01.2018
Decision : Deferred				

69	Case No.:69/1/82-ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date:24.01.2018
Decision : Deferred				

70	Case No.:79/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date:24.01.2018
Decision : Deferred				

71	Case No.:13/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00359/AM17/	RLA File :22/24/040/00109/AM16/	Lic.No/Date:2210015417 17.02.2016	Defer Date:24.01.2018
Decision : The committee has decided to send a complete set of application to Deptt. of Pharma for their examination and comments.				

72	Case No.:82/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date:24.01.2018

Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/138/2016-PI(Norms) dated August, 2016 uploaded at the end of these minutes and deferred the case.

73	Case No.: 50/2/82-ALC4/2016	Party Name: PANERA BIOTEC PVT.LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date: 0510397827 04.03.2016	Defer Date: 24.01.2018
	Decision : Deferred			

74	Case No.: 66/4/82-ALC4/2016	Party Name: STRIDES SHASUN LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date: 0410161685 04.03.2016	Defer Date: 24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/101/2016-PI(Norms) dated August, 2016 uploaded at the end of these minutes and deferred the case.			

75	Case No.: 67/4/82-ALC4/2016	Party Name: STRIDES SHASUN LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date: 0410161684 04.03.2016	Defer Date: 24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/101/2016-PI(Norms) dated August, 2016 uploaded at the end of these minutes and deferred the case.			

76	Case No.: 55/4/82-ALC4/2016	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date: 0310803171 09.03.2016	Defer Date: 24.01.2018
	Decision : Deferred			

77	Case No.: 3/2/82-ALC4/2016	Party Name: RONAK CHEMICALS	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date: 3410041957 09.03.2016	Defer Date: 24.01.2018
	Decision : Deferred			

78	Case No.: 100/7/82-ALC4/2016	Party Name: CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date: 3110066051	Defer

:01/82/050/00274/AM17/	:31/83/040/00174/AM16/	14.03.2016	Date:24.01.2018
Decision : Deferred			

79	Case No.:186/10/82-ALC4/2016	Party Name:VOVANTIS LABORATORIES PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00532/AM17/	RLA File :34/24/040/00290/AM16/	Lic.No/Date:3410042021 30.03.2016	Defer Date:24.01.2018
Decision : Deferred				

80	Case No.:43/4/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:24.01.2018
Decision : Deferred				

81	Case No.:138/7/82-ALC4/2016	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date:24.01.2018
Decision : Deferred				

82	Case No.:123/7/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date:24.01.2018
Decision : Deferred				

83	Case No.:45/7/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00219/AM17/	RLA File :34/24/040/00009/AM17/	Lic.No/Date:3410042064 13.04.2016	Defer Date:24.01.2018
Decision : Deferred				

84	Case No.:164/10/82-ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00510/AM17/	RLA File :09/24/040/00767/AM16/	Lic.No/Date:0910063540 22.04.2016	Defer Date:24.01.2018
Decision : Deferred				

85	Case No.:7/6/82-ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED	Meet No/Date:8/82-ALC4/2017	Status: Deferred
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	(FORMERLY DUJODWALA	13.12.2017	
HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date:24.01.2018
Decision : Deferred			

86	Case No.:174/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00520/AM17/	RLA File :05/23/040/00038/AM17/	Lic.No/Date:0510398377 04.05.2016	Defer Date:24.01.2018
Decision : Deferred				

87	Case No.:181/10/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00527/AM17/	RLA File :34/24/040/00021/AM17/	Lic.No/Date:3410042142 05.05.2016	Defer Date:24.01.2018
Decision : Deferred				

88	Case No.:8/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date:24.01.2018
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/154/2016-PI(Norms) dated September, 2016 uploaded at the end of these minutes and deferred the case.				

89	Case No.:9/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date:24.01.2018
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/154/2016-PI(Norms) dated September, 2016 uploaded at the end of these minutes and deferred the case.				

90	Case No.:76/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00250/AM17/	RLA File :05/23/040/00031/AM17/	Lic.No/Date:0510398443 10.05.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/870/2015-PI(Norms) dated November, 2017, as under: For 300mg injection (50ml):-				

Export Item	S.No.	Import Item	Norms Recommended for 1000 injections
Paclitaxel Injection of 300mg/50ml	1.	Kolliphor ELP.	26.5kg.
	2.	Ethanol Anhydrous	24.87Ltr.
	3.	Silica Gel.	6.3kg.
	4.	Cerrous Chloride	31.5gms
	5.	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	3.528kg
	6.	Taxus Baccatta Leave	542.4kg
	7.	Rubber stopper for Pharmaceutical Articles Use 20mm TEF 2 1888 GRY SIL LEV3 WESTAR RS OR Rubber Stoppers for Pharmaceutical Articles Use WPS S10-F451 4432/50G B240 WESTARRS/SP06	As per packing policy
	8.	Glass Bottles Antibiotique 50, Clear Glass Type 1, Neck Finish ISO83620200 Moulded Glass Bottle 50ml Capacity.	As per packing policy

RA concerned may take necessary action as per decision of NC.

91	Case No.:157/7/82-ALC4/2016	Party Name:APEX PHARMA,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date:24.01.2018
Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/158/2016-PI(Norms) dated 15 th March, 2017 uploaded at the end of these minutes and deferred the case.				

92	Case No.:86/11/82-ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00620/AM17/	RLA File :09/24/040/00056/AM17/	Lic.No/Date:0910063626 17.05.2016	Defer Date:24.01.2018
Decision : Deferred				

93	Case No.:169/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00515/AM17/	RLA File :09/24/040/00007/AM17/	Lic.No/Date:0910063629 17.05.2016	Defer Date:24.01.2018
Decision : Deferred				

94	Case No.:71/17/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01032/AM17/	RLA File :07/24/040/00385/AM16/	Lic.No/Date:0710109823 17.05.2016	Defer Date:24.01.2018
	Decision : Deferred			

95	Case No.:126/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00472/AM17/	RLA File :09/24/040/00306/AM15/	Lic.No/Date:0910063657 19.05.2016	Defer Date:24.01.2018
	Decision : Deferred			

96	Case No.:149/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00495/AM17/	RLA File :09/24/040/00546/AM16/	Lic.No/Date:0910063659 19.05.2016	Defer Date:24.01.2018
	Decision : Deferred			

97	Case No.:83/11/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00617/AM17/	RLA File :09/24/040/00307/AM15/	Lic.No/Date:0910063658 19.05.2016	Defer Date:24.01.2018
	Decision : Deferred			

98	Case No.:134/7/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date:24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/145/2016-PI(Norms) dated July, 2016 uploaded at the end of these minutes and deferred the case.			

99	Case No.:102/10/82-ALC4/2016	Party Name:IKRISH HEALTHCARE PVT.LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00448/AM17/	RLA File :05/23/040/00091/AM17/	Lic.No/Date:0510398628 26.05.2016	Defer Date:24.01.2018
	Decision : Deferred			

100	Case No.:112/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/00458/AM17/	RLA File :05/23/040/00094/AM17/	Lic.No/Date:0510398655 27.05.2016	Defer Date:24.01.2018
Decision : Deferred			

101	Case No.:129/10/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00475/AM17/	RLA File :09/24/040/00045/AM17/	Lic.No/Date:0910063759 07.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

102	Case No.:134/10/82- ALC4/2016	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00480/AM17/	RLA File :09/24/040/00087/AM17/	Lic.No/Date:0910063771 08.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

103	Case No.:121/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00467/AM17/	RLA File :09/24/040/00032/AM17/	Lic.No/Date:0910063765 08.06.2016	Defer Date:24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/221/2016-PI(Norms) dated 12th September, 2017 uploaded at the end of these minutes and deferred the case.			

104	Case No.:151/10/82- ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00497/AM17/	RLA File :09/24/040/00123/AM17/	Lic.No/Date:0910063778 09.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

105	Case No.:61/11/82- ALC4/2016	Party Name:KEKULE PHARMA LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00595/AM17/	RLA File :09/24/040/00017/AM17/	Lic.No/Date:0910063781 09.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

106	Case No.:12/10/82- ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00358/AM17/	RLA File :04/24/040/00043/AM17/	Lic.No/Date:0410162034 10.06.2016	Defer Date:24.01.2018

Decision : Deferred

107	Case No.:14/10/82-ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00360/AM17/	RLA File :04/24/040/00049/AM17/	Lic.No/Date:0410162041 14.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

108	Case No.:25/10/82-ALC4/2016	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00371/AM17/	RLA File :03/94/040/00132/AM17/	Lic.No/Date:0310805494 15.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

109	Case No.:23/10/82-ALC4/2016	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00369/AM17/	RLA File :05/24/040/00128/AM17/	Lic.No/Date:0510398826 16.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

110	Case No.:29/10/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00375/AM17/	RLA File :03/94/040/00208/AM17/	Lic.No/Date:0310805623 21.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

111	Case No.:33/16/82-ALC4/2016	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00850/AM17/	RLA File :09/24/040/00128/AM17/	Lic.No/Date:0910063810 21.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

112	Case No.:78/10/82-ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00424/AM17/	RLA File :13/24/040/00009/AM17/	Lic.No/Date:1310048295 22.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

113	Case No.:105/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
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HQ File :01/82/050/00451/AM17/	RLA File :05/24/040/00133/AM17/	Lic.No/Date:0510398872 22.06.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/253/2016-PI(Norms) dated December, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

114	Case No.: 35/16/82-ALC4/2016	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00852/AM17/	RLA File :09/24/040/00154/AM17/	Lic.No/Date:0910063814 22.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

115	Case No.: 109/10/82-ALC4/2016	Party Name:DSM SINOCEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00455/AM17/	RLA File :22/24/040/00022/AM17/	Lic.No/Date:2210015511 23.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

116	Case No.: 5/11/82-ALC4/2016	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00539/AM17/	RLA File :08/24/040/00104/AM17/	Lic.No/Date:0810138218 28.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

117	Case No.: 39/10/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00385/AM17/	RLA File :03/95/040/00235/AM17/	Lic.No/Date:0310805747 28.06.2016	Defer Date:24.01.2018
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/225/2016-PI(Norms) dated 12 th September, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

118	Case No.: 92/16/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00909/AM17/	RLA File :09/24/040/00157/AM17/	Lic.No/Date:0910063873 30.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

119	Case No.:198/17/82-ALC4/2016	Party Name:NASENSE LABS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01159/AM17/	RLA File :09/24/040/00172/AM17/	Lic.No/Date:0910063874 30.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

120	Case No.:7/11/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00541/AM17/	RLA File :05/24/040/00136/AM17/	Lic.No/Date:0510398951 30.06.2016	Defer Date:24.01.2018
	Decision : Deferred			

121	Case No.:185/17/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01146/AM17/	RLA File :09/24/040/00147/AM17/	Lic.No/Date:0910063885 04.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

122	Case No.:5/14/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00803/AM17/	RLA File :34/24/040/00099/AM17/	Lic.No/Date:3410042324 05.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

123	Case No.:2/16/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00819/AM17/	RLA File :34/24/040/00100/AM17/	Lic.No/Date:3410042325 05.07.2016	Defer Date:24.01.2018
	Decision :Deferred			

124	Case No.:48/11/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00582/AM17/	RLA File :03/94/040/00255/AM17/	Lic.No/Date:0310805960 05.07.2016	Defer Date:24.01.2018
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/344/2016-PI(Norms) dated 3rd April, 2017 uploaded at the end of these minutes and deferred the case.			

125	Case No.:3/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00631/AM17/	RLA File :05/24/040/00143/AM17/	Lic.No/Date:0510399022 06.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

126	Case No.:42/11/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00576/AM17/	RLA File :03/94/040/00198/AM17/	Lic.No/Date:0310806121 12.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

127	Case No.:10/14/82-ALC4/2016	Party Name:GLOBAL MEDICINES LTD,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00808/AM17/	RLA File :34/24/040/00101/AM17/	Lic.No/Date:3410042344 12.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

128	Case No.:29/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00846/AM17/	RLA File :09/24/040/00180/AM17/	Lic.No/Date:0910063923 14.07.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No3501168/2017-PI(Norms) dated 15th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

129	Case No.:103/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00920/AM17/	RLA File :09/24/040/00174/AM17/	Lic.No/Date:0910063926 14.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

130	Case No.:10/11/82-ALC4/2016	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00544/AM17/	RLA File :03/95/040/00304/AM17/	Lic.No/Date:0310806238 14.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

131	Case No.:2/13/85-ALC3/2016	Party Name:SRIAM LABS	Meet No/Date:8/82-	Status:
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		PRIVATE LIMITED	ALC4/2017 13.12.2017	Approved
	HQ File :01/85/050/00110/AM17/	RLA File :09/24/040/00181/AM17/	Lic.No/Date:0910063922 14.07.2016	Defer Date:24.01.2018
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/757/2015-PI(Norms) dated 2 nd May, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

132	Case No.: 43/16/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00860/AM17/	RLA File :09/24/040/00213/AM17/	Lic.No/Date:0910063938 15.07.2016	Defer Date:24.01.2018
Decision : Deferred				

133	Case No.: 32/16/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00849/AM17/	RLA File :09/24/040/00218/AM17/	Lic.No/Date:0910063947 19.07.2016	Defer Date:24.01.2018
Decision : Deferred				

134	Case No.: 35/11/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00569/AM17/	RLA File :03/94/040/00283/AM17/	Lic.No/Date:0310806427 20.07.2016	Defer Date:24.01.2018
Decision : Deferred				

135	Case No.: 27/16/82- ALC4/2016	Party Name:BRILLIANT BIO PHARMA PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00844/AM17/	RLA File :09/24/040/00132/AM17/	Lic.No/Date:0910063967 21.07.2016	Defer Date:24.01.2018
Decision : Deferred				

136	Case No.: 83/13/82- ALC4/2016	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00711/AM17/	RLA File :03/95/040/00327/AM17/	Lic.No/Date:0310806482 21.07.2016	Defer Date:24.01.2018
Decision : Deferred				

137	Case No.: 20/13/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY	Meet No/Date:8/82- ALC4/2017	Status: Deferred
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	LIMITED	13.12.2017	
HQ File :01/82/050/00648/AM17/	RLA File :05/23/040/00211/AM17/	Lic.No/Date:0510399202 22.07.2016	Defer Date:24.01.2018
Decision : Deferred			

138	Case No.:3/14/82-ALC4/2016	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00801/AM17/	RLA File :34/24/040/00124/AM17/	Lic.No/Date:3410042372 22.07.2016	Defer Date:24.01.2018
Decision : Deferred				

139	Case No.:60/16/82-ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00877/AM17/	RLA File :09/24/040/00235/AM17/	Lic.No/Date:0910063977 25.07.2016	Defer Date:24.01.2018
Decision : Deferred				

140	Case No.:49/16/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00866/AM17/	RLA File :34/24/040/00127/AM17/	Lic.No/Date:3410042385 27.07.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/36/2017-PI(Norms) dated 17th October, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

141	Case No.:77/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00611/AM17/	RLA File :05/23/040/00124/AM17/	Lic.No/Date:0510399240 27.07.2016	Defer Date:24.01.2018
Decision : Deferred				

142	Case No.:78/11/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00612/AM17/	RLA File :05/23/040/00123/AM17/	Lic.No/Date:0510399239 27.07.2016	Defer Date:24.01.2018
Decision : Deferred				

143	Case No.:79/11/82-	Party Name:ASIATIC	Meet No/Date:8/82-	Status:
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	ALC4/2016	DRUGS &PHARMACEUTICALS PVT. LTD.	ALC4/2017 13.12.2017	Deferred
	HQ File :01/82/050/00613/AM17/	RLA File :05/23/040/00119/AM17/	Lic.No/Date:0510399242 27.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

144	Case No.:80/11/82- ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00614/AM17/	RLA File :05/23/040/00125/AM17/	Lic.No/Date:0510399241 27.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

145	Case No.:64/13/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00692/AM17/	RLA File :03/94/040/00177/AM17/	Lic.No/Date:0310806697 28.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

146	Case No.:85/16/82- ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00902/AM17/	RLA File :09/24/040/00234/AM17/	Lic.No/Date:0910063995 28.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

147	Case No.:31/16/82- ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00848/AM17/	RLA File :09/24/040/00236/AM17/	Lic.No/Date:0910063999 29.07.2016	Defer Date:24.01.2018
	Decision : Deferred			

148	Case No.:93/6/82-ALC4/2017	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00663/AM18/	RLA File :03/95/040/00312/AM17/	Lic.No/Date:0310806790 02.08.2016	Defer Date:24.01.2018
	Decision :			

149	Case No.:9/14/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00807/AM17/	RLA File :34/24/040/00133/AM17/	Lic.No/Date:3410042403 04.08.2016	Defer Date:24.01.2018

Decision : Deferred

150	Case No.: 21/16/82-ALC4/2016	Party Name: ARENE LIFE SCIENCES LIMITED.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00838/AM17/	RLA File :09/24/040/00151/AM17/	Lic.No/Date:0910064013 08.08.2016	Defer Date:24.01.2018
Decision : Deferred				

151	Case No.: 10/13/82-ALC4/2016	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00638/AM17/	RLA File :05/23/040/00229/AM17/	Lic.No/Date:0510399392 09.08.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/367/2016-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

152	Case No.: 14/16/82-ALC4/2016	Party Name: DR. REDDYS LABORATORIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00831/AM17/	RLA File :09/24/040/00229/AM17/	Lic.No/Date:0910064024 11.08.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/77/2017-PI(Norms) dated 14 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

153	Case No.: 17/13/82-ALC4/2016	Party Name: HELLO PAINTS (P) LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00645/AM17/	RLA File :05/23/040/00220/AM17/	Lic.No/Date:0510399449 11.08.2016	Defer Date:24.01.2018
Decision : Deferred				

154	Case No.: 78/13/82-ALC4/2016	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00706/AM17/	RLA File :03/94/040/00371/AM17/	Lic.No/Date:0310807104 12.08.2016	Defer Date:24.01.2018
Decision : Deferred				

155	Case No.: 190/17/82-ALC4/2016	Party Name: GLAND PHARMA LIMITED	Meet No/Date: 8/82-ALC4/2017	Status: Deferred
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			13.12.2017	
	HQ File :01/82/050/01151/AM17/	RLA File :09/24/040/00223/AM17/	Lic.No/Date:0910064041 16.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

156	Case No.:40/13/82- ALC4/2016	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00668/AM17/	RLA File :52/24/040/00036/AM17/	Lic.No/Date:5210042006 19.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

157	Case No.:19/13/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00647/AM17/	RLA File :05/23/040/00234/AM17/	Lic.No/Date:0510399492 19.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

158	Case No.:15/16/82- ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00832/AM17/	RLA File :09/24/040/00264/AM17/	Lic.No/Date:0910064057 19.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

159	Case No.:150/13/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00778/AM17/	RLA File :05/24/040/00201/AM17/	Lic.No/Date:0510399507 19.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

160	Case No.:156/13/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00784/AM17/	RLA File :05/24/040/00214/AM17/	Lic.No/Date:0510399536 23.08.2016	Defer Date:24.01.2018
	Decision : Deferred			

161	Case No.:46/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00863/AM17/	RLA File :09/24/040/00276/AM17/	Lic.No/Date:0910064077 26.08.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/68/2017-PI(Norms) dated 15th			

November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

162	Case No.: 163/13/82-ALC4/2016	Party Name: HETERO LABS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00791/AM17/	RLA File :09/24/040/00285/AM17/	Lic.No/Date:0910064084 01.09.2016	Defer Date:24.01.2018
	Decision : Deferred			

163	Case No.: 164/13/82-ALC4/2016	Party Name: HETERO LABS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00792/AM17/	RLA File :09/24/040/00311/AM17/	Lic.No/Date:0910064091 01.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

164	Case No.: 168/13/82-ALC4/2016	Party Name: HETERO LABS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00796/AM17/	RLA File :09/24/040/00301/AM17/	Lic.No/Date:0910064085 01.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

165	Case No.: 170/13/82-ALC4/2016	Party Name: HETERO LABS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00798/AM17/	RLA File :09/24/040/00284/AM17/	Lic.No/Date:0910064083 01.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

166	Case No.: 196/17/82-ALC4/2016	Party Name: ORCH LABORATORIES INDIA PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01157/AM17/	RLA File :09/24/040/00292/AM17/	Lic.No/Date:0910064089 01.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

167	Case No.: 140/16/82-ALC4/2016	Party Name: NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00957/AM17/	RLA File :04/24/040/00265/AM16/	Lic.No/Date:0410162242 02.09.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/21/2017-PI(Norms) dated 25 th September, 2017, uploaded at the end of these minutes or as applied by the firm			

whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

168	Case No.:109/13/82-ALC4/2016	Party Name:AURA PHARMACEUTICALS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00737/AM17/	RLA File :03/94/040/00484/AM17/	Lic.No/Date:0310807613 06.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

169	Case No.:166/20/82-ALC4/2016	Party Name:REINE LIFESCIENCE	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01343/AM17/	RLA File :34/24/040/00151/AM17/	Lic.No/Date:3410042495 07.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

170	Case No.:167/20/82-ALC4/2016	Party Name:REINE LIFESCIENCE	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01344/AM17/	RLA File :34/24/040/00154/AM17/	Lic.No/Date:3410042496 07.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

171	Case No.:100/16/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00917/AM17/	RLA File :05/23/040/00272/AM17/	Lic.No/Date:0510399660 08.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

172	Case No.:167/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00795/AM17/	RLA File :09/24/040/00300/AM17/	Lic.No/Date:0910064112 08.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

173	Case No.:169/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00797/AM17/	RLA File :09/24/040/00302/AM17/	Lic.No/Date:0910064113 08.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

174	Case No.:209/17/82-ALC4/2016	Party Name:INTERNATIONAL	Meet No/Date:8/82-ALC4/2017	Status: Deferred
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	HEALTHCARE LIMITED	13.12.2017	
HQ File :01/82/050/01170/AM17/	RLA File :09/24/040/00246/AM17/	Lic.No/Date:0910064103 08.09.2016	Defer Date:24.01.2018
Decision :Deferred			

Case No.:207/17/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
HQ File :01/82/050/01168/AM17/	RLA File :09/24/040/00310/AM17/	Lic.No/Date:0910064117 08.09.2016	
175	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/86/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		

Case No.:159/13/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
176	HQ File :01/82/050/00787/AM17/	RLA File :05/24/040/00264/AM17/	Lic.No/Date:0510399649 08.09.2016 Defer Date:24.01.2018
Decision : Deferred			

Case No.:208/17/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
177	HQ File :01/82/050/01169/AM17/	RLA File :09/24/040/00256/AM17/	Lic.No/Date:0910064101 08.09.2016 Defer Date:24.01.2018
Decision :Deferred			

Case No.:166/13/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
178	HQ File :01/82/050/00794/AM17/	RLA File :09/24/040/00314/AM17/	Lic.No/Date:0910064123 09.09.2016 Defer Date:24.01.2018
Decision :Deferred			

Case No.:206/17/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01167/AM17/	RLA File :09/24/040/00277/AM17/	Lic.No/Date:0910064133 12.09.2016
179	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/68/2017-PI(Norms) dated 15 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		

180	Case No.:105/13/82-ALC4/2016	Party Name:AARTI DRUGS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00733/AM17/	RLA File :03/94/040/00487/AM17/	Lic.No/Date:0310807836 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

181	Case No.:90/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00907/AM17/	RLA File :05/24/040/00229/AM17/	Lic.No/Date:0510399749 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

182	Case No.:94/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00911/AM17/	RLA File :05/24/040/00230/AM17/	Lic.No/Date:0510399750 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

183	Case No.:95/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00912/AM17/	RLA File :05/24/040/00222/AM17/	Lic.No/Date:0510399746 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

184	Case No.:97/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00914/AM17/	RLA File :05/24/040/00261/AM17/	Lic.No/Date:0510399752 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

185	Case No.:6/20/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01183/AM17/	RLA File :05/24/040/00221/AM17/	Lic.No/Date:0510399744 16.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

186	Case No.:6/16/82-ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00823/AM17/	RLA File :09/24/040/00327/AM17/	Lic.No/Date:0910064153 19.09.2016	

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/217/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

187	Case No.: 70/16/82-ALC4/2016	Party Name: INDO PHYTO CHEMICALS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00887/AM17/	RLA File :05/23/040/00237/AM17/	Lic.No/Date:0510399777 20.09.2016	Defer Date:24.01.2018
Decision : Deferred				

188	Case No.: 103/13/82-ALC4/2016	Party Name: J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00731/AM17/	RLA File :03/94/040/00516/AM17/	Lic.No/Date:0310807914 20.09.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/406/2016-PI(Norms) dated 9 th October, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

189	Case No.: 72/16/82-ALC4/2016	Party Name: ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00889/AM17/	RLA File :05/23/040/00214/AM17/	Lic.No/Date:0510399816 22.09.2016	Defer Date:24.01.2018
Decision : Deferred				

190	Case No.: 91/13/82-ALC4/2016	Party Name: CADILA HEALTHCARE LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00719/AM17/	RLA File :08/24/040/00242/AM17/	Lic.No/Date:0810138723 22.09.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/414/2016-PI(Norms) dated 8 th September, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

191	Case No.: 56/17/82-ALC4/2016	Party Name: J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01017/AM17/	RLA File :03/94/040/00582/AM17/	Lic.No/Date:0310808049 26.09.2016	Defer Date:24.01.2018
Decision :Deferred			

192	Case No.:13/17/82- ALC4/2016	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00974/AM17/	RLA File :03/94/040/00585/AM17/	Lic.No/Date:0310808096 27.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

193	Case No.:113/13/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00741/AM17/	RLA File :09/24/040/00342/AM17/	Lic.No/Date:0910064191 27.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

194	Case No.:114/13/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00742/AM17/	RLA File :09/24/040/00341/AM17/	Lic.No/Date:0910064192 27.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

195	Case No.:109/16/82- ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00926/AM17/	RLA File :05/24/040/00307/AM17/	Lic.No/Date:0510399924 28.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

196	Case No.:140/20/82- ALC4/2016	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01317/AM17/	RLA File :09/24/040/00348/AM17/	Lic.No/Date:0910064196 28.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

197	Case No.:194/17/82- ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01155/AM17/	RLA File :09/24/040/00339/AM17/	Lic.No/Date:0910064206 29.09.2016	Defer Date:24.01.2018
	Decision :Deferred			

198	Case No.:90/13/82-	Party Name:AMI ORGANICS	Meet No/Date:8/82-	Status:
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ALC4/2016	PVT LTD.	ALC4/2017 13.12.2017	Deferred
HQ File :01/82/050/00718/AM17/	RLA File :52/24/040/00042/AM17/	Lic.No/Date:5210042032 30.09.2016	Defer Date:24.01.2018
Decision :Deferred			

Case No.:128/16/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
HQ File :01/82/050/00945/AM17/	RLA File :08/24/040/00260/AM17/	Lic.No/Date:0810138777 30.09.2016	
199	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/69/2017-PI(Norms) dated 12 th October, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		

Case No.:114/20/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
HQ File :01/82/050/01291/AM17/	RLA File :09/24/040/00352/AM17/	Lic.No/Date:0910064222 30.09.2016	
200	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/244/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		

Case No.:69/16/82- ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
201	HQ File :01/82/050/00886/AM17/	RLA File :05/23/040/00310/AM17/	Lic.No/Date:0510399960 03.10.2016
			Defer Date:24.01.2018
	Decision :Deferred		

Case No.:98/16/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
202	HQ File :01/82/050/00915/AM17/	RLA File :05/23/040/00293/AM17/	Lic.No/Date:0510400012 04.10.2016
			Defer Date:24.01.2018
	Decision :Deferred		

Case No.:182/17/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
203	HQ File :01/82/050/01143/AM17/	RLA File :09/24/040/00305/AM17/	Lic.No/Date:0910064230 05.10.2016

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/90/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

204	Case No.: 200/17/82-ALC4/2016	Party Name: AUROBINDO PHARMA LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01161/AM17/	RLA File :09/24/040/00312/AM17/	Lic.No/Date:0910064252 06.10.2016	Defer Date:24.01.2018
Decision : Deferred				

205	Case No.: 11/17/82-ALC4/2016	Party Name: CIPLA LIMITED.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00972/AM17/	RLA File :03/94/040/00617/AM17/	Lic.No/Date:0310808312 06.10.2016	Defer Date:24.01.2018
Decision : Deferred				

206	Case No.: 49/17/82-ALC4/2016	Party Name: CIPLA LIMITED.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01010/AM17/	RLA File :03/94/040/00622/AM17/	Lic.No/Date:0310808433 17.10.2016	Defer Date:24.01.2018
Decision : Deferred				

207	Case No.: 9/17/82-ALC4/2016	Party Name: CLARIANT INDIA LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00970/AM17/	RLA File :03/94/040/00629/AM17/	Lic.No/Date:0310808422 17.10.2016	Defer Date:24.01.2018
Decision : Deferred				

208	Case No.: 31/17/82-ALC4/2016	Party Name: REANNON PHARMACEUTICALS	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00992/AM17/	RLA File :03/95/040/00540/AM17/	Lic.No/Date:0310808412 17.10.2016	Defer Date:24.01.2018
Decision : Deferred				

209	Case No.: 25/17/82-ALC4/2016	Party Name: CLARIANT INDIA LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00986/AM17/	RLA File :03/94/040/00648/AM17/	Lic.No/Date:0310808508 18.10.2016	Defer Date:24.01.2018
Decision : Deferred				

210	Case No.:107/16/82-ALC4/2016	Party Name:DALAS BIOTECH LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00924/AM17/	RLA File :05/23/040/00474/AM16/	Lic.No/Date:0510400138 18.10.2016	Defer Date:24.01.2018
Decision : Deferred				

211	Case No.:54/16/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00871/AM17/	RLA File :22/24/040/00065/AM17/	Lic.No/Date:2210015580 18.10.2016	Defer Date:24.01.2018
Decision : Deferred				

212	Case No.:130/20/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01307/AM17/	RLA File :09/24/040/00350/AM17/	Lic.No/Date:0910064272 19.10.2016	Defer Date:24.01.2018
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/196/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

213	Case No.:134/20/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01311/AM17/	RLA File :09/24/040/00390/AM17/	Lic.No/Date:0910064282 20.10.2016	Defer Date:24.01.2018
Decision :Deferred				

214	Case No.:116/20/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01293/AM17/	RLA File :09/24/040/00398/AM17/	Lic.No/Date:0910064287 21.10.2016	Defer Date:24.01.2018
Decision :Deferred				

215	Case No.:51/16/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00868/AM17/	RLA File :22/24/040/00067/AM17/	Lic.No/Date:2210015583 25.10.2016	Defer Date:24.01.2018
Decision :Deferred				

216	Case No.:125/20/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01302/AM17/	RLA File :09/24/040/00318/AM17/	Lic.No/Date:0910064309 26.10.2016	Defer Date:24.01.2018
	Decision :Deferred			

217	Case No.:131/20/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01308/AM17/	RLA File :09/24/040/00319/AM17/	Lic.No/Date:0910064308 26.10.2016	Defer Date:24.01.2018
	Decision :Deferred			

218	Case No.:133/20/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01310/AM17/	RLA File :09/24/040/00320/AM17/	Lic.No/Date:0910064310 26.10.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/676/2012-PI(Norms) dated 12 th March, 2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

219	Case No.:152/20/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01329/AM17/	RLA File :09/24/040/00220/AM17/	Lic.No/Date:0910064300 26.10.2016	Defer Date:24.01.2018
	Decision :Deferred			

220	Case No.:122/16/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00939/AM17/	RLA File :08/24/040/00289/AM17/	Lic.No/Date:0810138976 26.10.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/40/2017-PI(Norms) dated 8 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

221	Case No.:126/20/82-ALC4/2016	Party Name:EMMENNAR PHARMA PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01303/AM17/	RLA File :09/24/040/00376/AM17/	Lic.No/Date:0910064311 26.10.2016	Defer Date:24.01.2018

Decision : Deferred

222	Case No.:15/17/82- ALC4/2016	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00976/AM17/	RLA File :03/94/040/00672/AM17/	Lic.No/Date:0310808773 26.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

223	Case No.:19/16/82- ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00836/AM17/	RLA File :05/23/040/00355/AM17/	Lic.No/Date:0510400295 27.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

224	Case No.:130/16/82- ALC4/2016	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00947/AM17/	RLA File :30/24/040/00027/AM17/	Lic.No/Date:3010103875 27.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

225	Case No.:165/20/82- ALC4/2016	Party Name:SURNI LABS	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01342/AM17/	RLA File :34/24/040/00209/AM17/	Lic.No/Date:3410042630 27.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

226	Case No.:95/17/82- ALC4/2016	Party Name:CONCORD BIOTECH LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01056/AM17/	RLA File :08/24/040/00268/AM17/	Lic.No/Date:0810138997 28.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

227	Case No.:11/16/82- ALC4/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00828/AM17/	RLA File :31/83/040/00094/AM17/	Lic.No/Date:3110066388 31.10.2016	Defer Date:24.01.2018
	Decision : Deferred			

228	Case No.:18/16/82- ALC4/2016	Party Name:HONOUR LAB LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/00835/AM17/	RLA File :09/24/040/00417/AM17/	Lic.No/Date:0910064330 31.10.2016	Defer Date:24.01.2018
Decision : Deferred			

229	Case No.:15/14/82- ALC4/2016	Party Name:MICRO LABS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00813/AM17/	RLA File :07/24/040/00255/AM17/	Lic.No/Date:0710110609 02.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

230	Case No.:158/20/82- ALC4/2016	Party Name:ENAL DRUGS PVT LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01335/AM17/	RLA File :09/24/040/00411/AM17/	Lic.No/Date:0910064347 03.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

231	Case No.:150/20/82- ALC4/2016	Party Name:EYTAN LABS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01327/AM17/	RLA File :09/24/040/00410/AM17/	Lic.No/Date:0910064338 03.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

232	Case No.:157/20/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01334/AM17/	RLA File :09/24/040/00426/AM17/	Lic.No/Date:0910064346 03.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

233	Case No.:148/20/82- ALC4/2016	Party Name:LEE PHARMA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01325/AM17/	RLA File :09/24/040/00399/AM17/	Lic.No/Date:0910064340 03.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

234	Case No.:160/20/82- ALC4/2016	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01337/AM17/	RLA File :09/24/040/00427/AM17/	Lic.No/Date:0910064336 03.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

235	Case No.:25/20/82-	Party Name:ALKALOIDS	Meet No/Date:8/82-	Status:
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	ALC4/2016	CORPORATION	ALC4/2017 13.12.2017	Deferred
	HQ File :01/82/050/01202/AM17/	RLA File :02/24/040/00145/AM17/	Lic.No/Date:0210207123 07.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

236	Case No.:16/14/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00814/AM17/	RLA File :04/24/040/00133/AM17/	Lic.No/Date:0410162482 10.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

237	Case No.:92/1/82-ALC4/2017	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01446/AM17/	RLA File :03/94/040/00701/AM17/	Lic.No/Date:0310809129 11.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

238	Case No.:101/17/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01062/AM17/	RLA File :05/23/040/00372/AM17/	Lic.No/Date:0510400404 11.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

239	Case No.:144/20/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01321/AM17/	RLA File :09/24/040/00430/AM17/	Lic.No/Date:0910064386 15.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

240	Case No.:120/20/82- ALC4/2016	Party Name:RAKSHIT PHARMACEUTICALS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01297/AM17/	RLA File :09/24/040/00421/AM17/	Lic.No/Date:0910064379 15.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

241	Case No.:124/20/82- ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01301/AM17/	RLA File :09/24/040/00432/AM17/	Lic.No/Date:0910064382 15.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

242	Case No.:109/20/82-ALC4/2016	Party Name:AKTINOS HEALTHCARE PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01286/AM17/	RLA File :09/24/040/00445/AM17/	Lic.No/Date:0910064399 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

243	Case No.:127/20/82-ALC4/2016	Party Name:AKTINOS PHARMA PVT LTD,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01304/AM17/	RLA File :09/24/040/00459/AM17/	Lic.No/Date:0910064397 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

244	Case No.:12/20/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01189/AM17/	RLA File :09/24/040/00419/AM17/	Lic.No/Date:0910064407 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

245	Case No.:121/20/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01298/AM17/	RLA File :09/24/040/00461/AM17/	Lic.No/Date:0910064401 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

246	Case No.:122/20/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01299/AM17/	RLA File :09/24/040/00451/AM17/	Lic.No/Date:0910064402 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

247	Case No.:128/20/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01305/AM17/	RLA File :09/24/040/00436/AM17/	Lic.No/Date:0910064400 18.11.2016	Defer Date:24.01.2018
Decision : Deferred				

248	Case No.:138/17/82-ALC4/2016	Party Name:MAPLE CROSS REMEDIES PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01099/AM17/	RLA File :03/95/040/00624/AM17/	Lic.No/Date:0310809210 22.11.2016	Defer Date:24.01.2018

Decision : Deferred

249	Case No.: 66/17/82-ALC4/2016	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01027/AM17/	RLA File :08/24/040/00293/AM17/	Lic.No/Date:0810139050 22.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

250	Case No.: 91/17/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01052/AM17/	RLA File :34/24/040/00224/AM17/	Lic.No/Date:3410042673 22.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

251	Case No.: 120/17/82-ALC4/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01081/AM17/	RLA File :03/95/040/00602/AM17/	Lic.No/Date:0310809205 22.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

252	Case No.: 99/17/82-ALC4/2016	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01060/AM17/	RLA File :22/24/040/00073/AM17/	Lic.No/Date:2210015598 23.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

253	Case No.: 87/17/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01048/AM17/	RLA File :05/23/040/00365/AM17/	Lic.No/Date:0510400453 24.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

254	Case No.: 86/17/82-ALC4/2016	Party Name:ALCHEM INTERNATIONAL PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01047/AM17/	RLA File :05/23/040/00358/AM17/	Lic.No/Date:0510400474 25.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

255	Case No.: 155/17/82-ALC4/2016	Party Name:CIPLA LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
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	HQ File :01/82/050/01116/AM17/	RLA File :03/94/040/00757/AM17/	Lic.No/Date:0310809323 25.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:129/17/82- ALC4/2016	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
256	HQ File :01/82/050/01090/AM17/	RLA File :03/94/040/00675/AM17/	Lic.No/Date:0310809367 28.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:180/17/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
257	HQ File :01/82/050/01141/AM17/	RLA File :03/94/040/00689/AM17/	Lic.No/Date:0310809370 28.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:84/17/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
258	HQ File :01/82/050/01045/AM17/	RLA File :05/24/040/00415/AM17/	Lic.No/Date:0510400507 28.11.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:36/20/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
259	HQ File :01/82/050/01213/AM17/	RLA File :05/24/040/00423/AM17/	Lic.No/Date:0510400571 01.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:116/17/82- ALC4/2016	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
260	HQ File :01/82/050/01077/AM17/	RLA File :52/24/040/00053/AM17/	Lic.No/Date:5210042078 02.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:128/1/82- ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
261	HQ File :01/82/050/01482/AM17/	RLA File :04/24/040/00145/AM17/	Lic.No/Date:0410162536 02.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

262	Case No.:128/17/82-	Party Name:GLENMARK	Meet No/Date:8/82-	Status:
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	ALC4/2016	PHARMACEUTICALS LTD.,	ALC4/2017 13.12.2017	Deferred
	HQ File :01/82/050/01089/AM17/	RLA File :03/94/040/00801/AM17/	Lic.No/Date:0310809609 05.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

263	Case No.:31/1/82-ALC4/2017	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01385/AM17/	RLA File :34/24/040/00225/AM17/	Lic.No/Date:3410042719 05.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

264	Case No.:96/17/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01057/AM17/	RLA File :08/24/040/00326/AM17/	Lic.No/Date:0810139221 06.12.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/346/2017-PI(Norms) December, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

265	Case No.:78/17/82-ALC4/2016	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01039/AM17/	RLA File :05/23/040/00412/AM17/	Lic.No/Date:0510400608 06.12.2016	Defer Date:24.01.2018
	Decision : : Deferred			

266	Case No.:79/17/82-ALC4/2016	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01040/AM17/	RLA File :05/23/040/00426/AM17/	Lic.No/Date:0510400659 07.12.2016	Defer Date:24.01.2018
	Decision : : Deferred			

267	Case No.:80/17/82-ALC4/2016	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01041/AM17/	RLA File :05/23/040/00424/AM17/	Lic.No/Date:0510400658 07.12.2016	Defer Date:24.01.2018
	Decision : : Deferred			

268	Case No.:142/20/82-ALC4/2016	Party Name:HINDYS LAB PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01319/AM17/	RLA File :09/24/040/00492/AM17/	Lic.No/Date:0910064449 07.12.2016	Defer Date:24.01.2018
Decision : : Deferred			

269	Case No.:21/20/82- ALC4/2016	Party Name:JUBILANT GENERICIS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01198/AM17/	RLA File :05/23/040/00402/AM17/	Lic.No/Date:0510400685 08.12.2016	Defer Date:24.01.2018
Decision : : Deferred				

270	Case No.:22/20/82- ALC4/2016	Party Name:JUBILANT GENERICIS LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01199/AM17/	RLA File :05/23/040/00404/AM17/	Lic.No/Date:0510400686 08.12.2016	Defer Date:24.01.2018
Decision : : Deferred				

271	Case No.:81/17/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01042/AM17/	RLA File :08/24/040/00360/AM17/	Lic.No/Date:0810139254 09.12.2016	Defer Date:24.01.2018
Decision : : Deferred				

272	Case No.:46/20/82-ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01223/AM17/	RLA File :09/24/040/00469/AM17/	Lic.No/Date:0910064468 09.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/217/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

273	Case No.:37/20/82- ALC4/2016	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01214/AM17/	RLA File :30/24/040/00026/AM17/	Lic.No/Date:3010103898 09.12.2016	Defer Date:24.01.2018
Decision :				

274	Case No.:118/20/82- ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01295/AM17/	RLA File :09/24/040/00472/AM17/	Lic.No/Date:0910064464 09.12.2016	Defer Date:24.01.2018
Decision : : Deferred			

275	Case No.:7/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01184/AM17/	RLA File :08/24/040/00348/AM17/	Lic.No/Date:0810139274 13.12.2016	Defer Date:24.01.2018
Decision : : Deferred				

276	Case No.:9/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01186/AM17/	RLA File :08/24/040/00355/AM17/	Lic.No/Date:0810139275 13.12.2016	Defer Date:24.01.2018
Decision : : Deferred				

277	Case No.:10/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01187/AM17/	RLA File :08/24/040/00353/AM17/	Lic.No/Date:0810139276 13.12.2016	
Decision : : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/180/2017-PI(Norms) dated 23rd November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

278	Case No.:11/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01188/AM17/	RLA File :08/24/040/00372/AM17/	Lic.No/Date:0810139271 13.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/182/2017-PI(Norms) dated 23rd November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to calculate and allow the quantity of input output norms on prorated basis.				

279	Case No.:17/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred Approved
	HQ File :01/82/050/01194/AM17/	RLA File :08/24/040/00371/AM17/	Lic.No/Date:0810139270 13.12.2016	Defer Date:24.01.2018
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/182/2017-PI(Norms) dated 23rd				

November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. **RA concerned is requested to calculate and allow the quantity of input output norms on prorate basis.**

280	Case No.:20/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01197/AM17/	RLA File :08/24/040/00362/AM17/	Lic.No/Date:0810139257 13.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/181/2017-PI(Norms) dated 24 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to calculate and allow the quantity of input output norms on prorate basis.				

281	Case No.:26/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01203/AM17/	RLA File :08/24/040/00364/AM17/	Lic.No/Date:0810139259 13.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/180/2017-PI(Norms) dated 23 rd November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

282	Case No.:27/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01204/AM17/	RLA File :08/24/040/00365/AM17/	Lic.No/Date:0810139260 13.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/181/2017-PI(Norms) dated 24 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to calculate and allow the quantity of input output norms on prorate basis.				

283	Case No.:28/20/82-ALC4/2016	Party Name: BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01205/AM17/	RLA File :08/24/040/00363/AM17/	Lic.No/Date:0810139258 13.12.2016	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/182/2017-PI(Norms) dated 23 rd November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to calculate and allow the quantity of input output norms on prorate basis.				

284	Case No.: 146/17/82-ALC4/2016	Party Name:CIPLA LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01107/AM17/	RLA File :03/94/040/00835/AM17/	Lic.No/Date:0310809781 13.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

285	Case No.: 19/1/82-ALC4/2017	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01373/AM17/	RLA File :22/24/040/00081/AM17/	Lic.No/Date:2210015609 13.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

286	Case No.: 142/17/82-ALC4/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01103/AM17/	RLA File :03/94/040/00818/AM17/	Lic.No/Date:0310809757 13.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

287	Case No.: 143/17/82-ALC4/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01104/AM17/	RLA File :03/94/040/00819/AM17/	Lic.No/Date:0310809758 13.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

288	Case No.: 35/1/82-ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01389/AM17/	RLA File :34/24/040/00248/AM17/	Lic.No/Date:3410042751 14.12.2016	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/269/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to take necessary action as per the decision of the Norms Committee.			

289	Case No.: 145/20/82-ALC4/2016	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01322/AM17/	RLA File :09/24/040/00475/AM17/	Lic.No/Date:0910064483 14.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

290	Case No.:18/20/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01195/AM17/	RLA File :05/24/040/00429/AM17/	Lic.No/Date:0510400788 14.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

291	Case No.:42/20/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01219/AM17/	RLA File :05/24/040/00445/AM17/	Lic.No/Date:0510400789 14.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

292	Case No.:213/17/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01174/AM17/	RLA File :08/24/040/00321/AM17/	Lic.No/Date:0810139295 15.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

293	Case No.:176/17/82-ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01137/AM17/	RLA File :03/94/040/00741/AM17/	Lic.No/Date:0310809851 15.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

294	Case No.:18/1/82-ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01372/AM17/	RLA File :05/23/040/00446/AM17/	Lic.No/Date:0510400846 16.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

295	Case No.:41/20/82-ALC4/2016	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01218/AM17/	RLA File :08/24/040/00383/AM17/	Lic.No/Date:0810139328 19.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

296	Case No.:44/20/82-ALC4/2016	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01221/AM17/	RLA File :08/24/040/00382/AM17/	Lic.No/Date:0810139327 19.12.2016	Defer Date:24.01.2018
	Decision :Deferred			

297	Case No.: 30/1/82-ALC4/2017	Party Name: SRIAM LABS PRIVATE LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01384/AM17/	RLA File :09/24/040/00508/AM17/	Lic.No/Date:0910064488 20.12.2016	Defer Date:24.01.2018
Decision : Deferred				

298	Case No.: 53/20/82-ALC4/2016	Party Name: TORIN ORGANICS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01230/AM17/	RLA File :35/24/040/00011/AM17/	Lic.No/Date:3510045081 21.12.2016	Defer Date:24.01.2018
Decision : Deferred				

299	Case No.: 124/1/82-ALC4/2017	Party Name: TORIN ORGANICS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01478/AM17/	RLA File :35/24/040/00070/AM16/	Lic.No/Date:3510045080 21.12.2016	Defer Date:24.01.2018
Decision : Deferred				

300	Case No.: 54/20/82-ALC4/2016	Party Name: CADILA HEALTHCARE LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01231/AM17/	RLA File :08/24/040/00320/AM17/	Lic.No/Date:0810139351 22.12.2016	Defer Date:24.01.2018
Decision : Deferred				

301	Case No.: 50/1/82-ALC4/2017	Party Name: CLARIANT INDIA LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01404/AM17/	RLA File :03/94/040/00881/AM17/	Lic.No/Date:0310810099 23.12.2016	Defer Date:24.01.2018
Decision : Deferred				

302	Case No.: 125/1/82-ALC4/2017	Party Name: TORIN ORGANICS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01479/AM17/	RLA File :35/24/040/00045/AM17/	Lic.No/Date:3510045085 23.12.2016	Defer Date:24.01.2018
Decision : Deferred				

303	Case No.: 56/20/82-ALC4/2016	Party Name: BIO TECH OPHTHALMICS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01233/AM17/	RLA File :08/24/040/00401/AM17/	Lic.No/Date:0810139382 27.12.2016	Defer Date:24.01.2018

Decision : Deferred

304	Case No.: 4/1/82-ALC4/2017	Party Name: RASULA PHARMACEUTICALS & FINE CHEMICALS	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01358/AM17/	RLA File :09/24/040/00509/AM17/	Lic.No/Date:0910064538 28.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

305	Case No.: 60/1/82-ALC4/2017	Party Name: AGIO PHARMACEUTICALS LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01414/AM17/	RLA File :03/94/040/00836/AM17/	Lic.No/Date:0310810193 29.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

306	Case No.: 6/1/82-ALC4/2017	Party Name: INFINITY LABORATORIES PVT.LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01360/AM17/	RLA File :22/24/040/00083/AM17/	Lic.No/Date:2210015625 29.12.2016	Defer Date:24.01.2018
	Decision : Deferred			

307	Case No.: 58/1/82-ALC4/2017	Party Name: GITANJALI CHEMICALS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01412/AM17/	RLA File :03/94/040/00855/AM17/	Lic.No/Date:0310810278 03.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

308	Case No.: 32/1/82-ALC4/2017	Party Name: ALEMBIC PHARMACEUTICALS LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01386/AM17/	RLA File :34/24/040/00268/AM17/	Lic.No/Date:3410042818 04.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

309	Case No.: 22/1/82-ALC4/2017	Party Name: ASCENT FINECHEM PVT. LTD.,	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01376/AM17/	RLA File :08/24/040/00388/AM17/	Lic.No/Date:0810139477 05.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

310	Case No.: 32/20/82-ALC4/2016	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
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HQ File :01/82/050/01209/AM17/	RLA File :05/23/040/00474/AM17/	Lic.No/Date:0510401159 05.01.2017	Defer Date:24.01.2018
Decision : Deferred			

311	Case No.: 53/1/82-ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01407/AM17/	RLA File :03/94/040/00915/AM17/	Lic.No/Date:0310810380 06.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

312	Case No.: 56/1/82-ALC4/2017	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01410/AM17/	RLA File :03/94/040/00822/AM17/	Lic.No/Date:0310810390 09.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

313	Case No.: 170/20/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01347/AM17/	RLA File :34/24/040/00277/AM17/	Lic.No/Date:3410042830 10.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

314	Case No.: 55/1/82-ALC4/2017	Party Name:AARTI DRUGS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01409/AM17/	RLA File :03/94/040/00900/AM17/	Lic.No/Date:0310810464 11.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

315	Case No.: 95/20/82-ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/01272/AM17/	RLA File :03/95/040/00566/AM17/	Lic.No/Date:0310810458 11.01.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/864/2015-PI(Norms) dated 10 th April, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to take necessary action as per the decision of the Norms Committee.			

316	Case No.: 54/1/82-ALC4/2017	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310810483	Defer

:01/82/050/01408/AM17/	:03/94/040/00805/AM17/	12.01.2017	Date:24.01.2018
Decision :Deferred			

317	Case No.: 27/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01381/AM17/	RLA File :08/24/040/00323/AM17/	Lic.No/Date:0810139533 12.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

318	Case No.: 28/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01382/AM17/	RLA File :08/24/040/00430/AM17/	Lic.No/Date:0810139539 13.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

319	Case No.: 52/1/82-ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01406/AM17/	RLA File :03/94/040/00942/AM17/	Lic.No/Date:0310810519 13.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

320	Case No.: 25/1/82-ALC4/2017	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01379/AM17/	RLA File :09/24/040/00550/AM17/	Lic.No/Date:0910064590 16.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

321	Case No.: 34/1/82-ALC4/2017	Party Name:REINE LIFESCIENCE	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01388/AM17/	RLA File :34/24/040/00276/AM17/	Lic.No/Date:3410042838 16.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

322	Case No.: 24/1/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01378/AM17/	RLA File :05/24/040/00508/AM17/	Lic.No/Date:0510401320 17.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

323	Case No.: 86/20/82- ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:8/82- ALC4/2017	Status: Deferred
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			13.12.2017	
	HQ File :01/82/050/01263/AM17/	RLA File :03/95/040/00823/AM17/	Lic.No/Date:0310810600 18.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

324	Case No.:38/1/82-ALC4/2017	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01392/AM17/	RLA File :03/94/040/00699/AM17/	Lic.No/Date:0310810688 23.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

325	Case No.:76/20/82- ALC4/2016	Party Name:WANKSONS CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01253/AM17/	RLA File :03/95/040/00807/AM17/	Lic.No/Date:0310810695 23.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

326	Case No.:97/20/82- ALC4/2016	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01274/AM17/	RLA File :03/95/040/00781/AM17/	Lic.No/Date:0310810742 24.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

327	Case No.:3/1/82-ALC4/2017	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01357/AM17/	RLA File :05/23/040/00507/AM17/	Lic.No/Date:0510401381 25.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

328	Case No.:2/1/82-ALC4/2017	Party Name:ALKALOIDS CORPORATION	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01356/AM17/	RLA File :02/24/040/00216/AM17/	Lic.No/Date:0210207287 27.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

329	Case No.:113/1/82- ALC4/2017	Party Name:CORONA REMEDIES PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01467/AM17/	RLA File :08/24/040/00387/AM17/	Lic.No/Date:0810139606 30.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

330	Case No.:13/1/82-ALC4/2017	Party Name:MEDICAMEN BIOTECH LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01367/AM17/	RLA File :05/24/040/00543/AM17/	Lic.No/Date:0510401421 31.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

331	Case No.:105/20/82-ALC4/2016	Party Name:SAI MIRRA INNOPHARM PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01282/AM17/	RLA File :04/24/040/00186/AM17/	Lic.No/Date:0410162758 31.01.2017	Defer Date:24.01.2018
	Decision : Deferred			

332	Case No.:95/1/82-ALC4/2017	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01449/AM17/	RLA File :08/24/040/00449/AM17/	Lic.No/Date:0810139633 01.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

333	Case No.:105/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01459/AM17/	RLA File :08/24/040/00451/AM17/	Lic.No/Date:0810139644 02.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

334	Case No.:108/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01462/AM17/	RLA File :08/24/040/00450/AM17/	Lic.No/Date:0810139643 02.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

335	Case No.:10/1/82-ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01364/AM17/	RLA File :05/23/040/00521/AM17/	Lic.No/Date:0510401481 03.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

336	Case No.:117/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01471/AM17/	RLA File :08/24/040/00452/AM17/	Lic.No/Date:0810139654 06.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

337	Case No.:161/20/82-ALC4/2016	Party Name:ARVEE LABORATORIES INDIA PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01338/AM17/	RLA File :08/24/040/00315/AM16/	Lic.No/Date:0810139667 07.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

338	Case No.:116/1/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01470/AM17/	RLA File :08/24/040/00453/AM17/	Lic.No/Date:0810139668 07.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

339	Case No.:41/1/82-ALC4/2017	Party Name:GODAVARI DRUGS LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01395/AM17/	RLA File :09/24/040/00607/AM17/	Lic.No/Date:0910064654 07.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

340	Case No.:3/20/82-ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01180/AM17/	RLA File :09/24/040/00497/AM17/	Lic.No/Date:0910064656 07.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

341	Case No.:98/1/82-ALC4/2017	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01452/AM17/	RLA File :22/24/040/00101/AM17/	Lic.No/Date:2210015648 07.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

342	Case No.:11/1/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01365/AM17/	RLA File :05/24/040/00557/AM17/	Lic.No/Date:0510401582 08.02.2017	Defer Date:24.01.2018
	Decision : Deferred			

343	Case No.:107/1/82-ALC4/2017	Party Name:SCOTT EDIL ADVANCE RESEARCH LAB AND EDU LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01461/AM17/	RLA File :22/24/040/00105/AM17/	Lic.No/Date:2210015655 15.02.2017	Defer Date:24.01.2018

Decision : Deferred				
344	Case No.:122/1/82-ALC4/2017	Party Name:ARIHANT SIDDHAR LABORATORIES PVT.LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01476/AM17/	RLA File :31/83/040/00162/AM17/	Lic.No/Date:3110066602 28.02.2017	Defer Date:24.01.2018
	Decision : Deferred			
345	Case No.:175/20/82-ALC4/2016	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01352/AM17/	RLA File :52/24/040/00081/AM17/	Lic.No/Date:5210042188 28.02.2017	Defer Date:24.01.2018
	Decision : Deferred			
346	Case No.:121/1/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/01475/AM17/	RLA File :31/83/040/00168/AM17/	Lic.No/Date:3110066608 02.03.2017	Defer Date:24.01.2018
	Decision : Deferred			
347	Case No.:8/6/82-ALC4/2017	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00578/AM18/	RLA File :05/24/040/00092/AM18/	Lic.No/Date:0510402739 29.05.2017	Defer Date:24.01.2018
	Decision : Deferred			
348	Case No.:27/6/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00597/AM18/	RLA File :31/83/040/00035/AM18/	Lic.No/Date:3110066777 09.06.2017	Defer Date:24.01.2018
	Decision : Deferred			
349	Case No.:1/6/82-ALC4/2017	Party Name:DSM SINOCHAM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00571/AM18/	RLA File :22/24/040/00094/AM17/	Lic.No/Date:2210015738 23.06.2017	Defer Date:24.01.2018
	Decision : Deferred			
350	Case No.:49/6/82-ALC4/2017	Party Name:J.B. CHEMICALS & PHARMACEUTICALS	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred

		LIMITED		
	HQ File :01/82/050/00619/AM18/	RLA File :03/94/040/00260/AM18/	Lic.No/Date:0310814635 14.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:32/6/82-ALC4/2017	Party Name:VERDANT LIFE SCIENCES PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
351	HQ File :01/82/050/00602/AM18/	RLA File :09/24/040/00117/AM18/	Lic.No/Date:0910065276 17.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:2/7/82-ALC4/2017	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
352	HQ File :01/82/050/00724/AM18/	RLA File :31/83/040/00051/AM18/	Lic.No/Date:3110066817 18.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:46/6/82-ALC4/2017	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00616/AM18/	RLA File :03/94/040/00322/AM18/	Lic.No/Date:0310814681 19.07.2017	
353	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/344/2017-PI(Norms) dated November1, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

	Case No.:6/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
354	HQ File :01/82/050/00576/AM18/	RLA File :03/95/040/00731/AM15/	Lic.No/Date:0310814736 21.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:7/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
355	HQ File :01/82/050/00577/AM18/	RLA File :03/95/040/00700/AM17/	Lic.No/Date:0310814813 25.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

356	Case No.:40/6/82-ALC4/2017	Party Name:CIPLA LIMITED.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
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	HQ File :01/82/050/00610/AM18/	RLA File :03/94/040/00295/AM18/	Lic.No/Date:0310814908 31.07.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:23/6/82-ALC4/2017	Party Name:SHARP MINT LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
357	HQ File :01/82/050/00593/AM18/	RLA File :05/24/040/00194/AM18/	Lic.No/Date:0510403559 01.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:94/6/82-ALC4/2017	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
358	HQ File :01/82/050/00664/AM18/	RLA File :03/94/040/00385/AM18/	Lic.No/Date:0310815019 04.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:95/6/82-ALC4/2017	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
359	HQ File :01/82/050/00665/AM18/	RLA File :03/94/040/00383/AM18/	Lic.No/Date:0310815033 04.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:136/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
360	HQ File :01/82/050/00706/AM18/	RLA File :03/95/040/00240/AM15/	Lic.No/Date:0310815082 09.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:137/6/82-ALC4/2017	Party Name:P.K. PHARMATECH PVT LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
361	HQ File :01/82/050/00707/AM18/	RLA File :03/95/040/00036/AM18/	Lic.No/Date:0310815140 11.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:108/6/82-ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
362	HQ File :01/82/050/00678/AM18/	RLA File :03/95/040/00393/AM18/	Lic.No/Date:0310815158 16.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

363	Case No.:111/6/82-	Party Name:LUPIN LIMITED	Meet No/Date:8/82-	Status:
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	ALC4/2017		ALC4/2017 13.12.2017	Deferred
	HQ File :01/82/050/00681/AM18/	RLA File :03/95/040/00341/AM18/	Lic.No/Date:0310815236 18.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

364	Case No.:134/6/82- ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00704/AM18/	RLA File :03/95/040/01044/AM17/	Lic.No/Date:0310815235 18.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

365	Case No.:16/6/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00586/AM18/	RLA File :05/24/040/00219/AM18/	Lic.No/Date:0510403733 18.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

366	Case No.:149/6/82- ALC4/2017	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00719/AM18/	RLA File :22/24/040/00030/AM18/	Lic.No/Date:2210015752 18.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

367	Case No.:106/6/82- ALC4/2017	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00676/AM18/	RLA File :03/95/040/01038/AM17/	Lic.No/Date:0310815299 22.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

368	Case No.:107/6/82- ALC4/2017	Party Name:ROYAL PHARMA	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00677/AM18/	RLA File :03/95/040/00424/AM18/	Lic.No/Date:0310815337 23.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

369	Case No.:110/6/82- ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00680/AM18/	RLA File :03/95/040/00421/AM18/	Lic.No/Date:0310815377 24.08.2017	Defer Date:24.01.2018
	Decision : Deferred			

370	Case No.:85/6/82-ALC4/2017	Party Name:MEDICAMEN BIOTECH LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00655/AM18/	RLA File :05/24/040/00220/AM18/	Lic.No/Date:0510403824 28.08.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/173/2016-PI(Norms) dated 26 th September, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

371	Case No.:109/6/82-ALC4/2017	Party Name:RUSAN PHARMA LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00679/AM18/	RLA File :03/95/040/00431/AM18/	Lic.No/Date:0310815403 28.08.2017	Defer Date:24.01.2018
	Decision :Deferred			

372	Case No.:123/6/82-ALC4/2017	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00693/AM18/	RLA File :03/95/040/00437/AM18/	Lic.No/Date:0310815404 28.08.2017	Defer Date:24.01.2018
	Decision :Deferred			

373	Case No.:138/6/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00708/AM18/	RLA File :04/24/040/00108/AM18/	Lic.No/Date:0410163467 28.08.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/102/2016-PI(Norms) dated August, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

374	Case No.:112/6/82-ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00682/AM18/	RLA File :03/95/040/00383/AM18/	Lic.No/Date:0310815402 28.08.2017	Defer Date:24.01.2018
	Decision :Deferred			

375	Case No.:132/6/82-ALC4/2017	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File	RLA File	Lic.No/Date:0310815416	

:01/82/050/00702/AM18/

:03/95/040/00396/AM18/

29.08.2017

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/435/2011-PI(Norms) dated 22nd February, 2012 as under:-

Export item No.1

Aerodini 100 mcg inhaler (200md) with 58 mcl aerosol valve and 19 ml aluminium can.

Import items	Qty. For export of 1 No. Inhaler
1. Salbutamol	0.02gms
2. 58 mcl Aerosol Valves	As per packing policy
3. 19 ml Aluminium can	As per packing policy
4. 0.48mm OD Actuators with Dust Covers/caps	As per packing policy
5. 1,1,1,2-tetrafluoroethane (HFA 134A Propellant)	18.20 gms.

Export item No. 2

Budespray 100 mcg HFA inhaler (200md) with 58 mcl aerosol valve and 19ml aluminium can.

Import items	Qty. For export of 1 No. Inhaler
1. Budesonide	0.02gms
2. 58 mcl Aerosol Valves	As per packing policy
3. 19 ml Aluminium can	As per packing policy
4. 0.48mm OD Actuators with Dust Covers/caps	As per packing policy
5. 1,1,1,2-tetrafluoroethane (HFA 134A Propellant)	18.20 gms.

In respect of export product 3 , the RA concerned may calculate the qty. of impot item on prorate basis as per the export item at sl. No. 2 above & take necessary action as per decision of Norms Committee.

376	Case No.:91/6/82-ALC4/2017	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00661/AM18/	RLA File :52/24/040/00027/AM18/	Lic.No/Date:5210042357 30.08.2017	

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/94/2016-PI(Norms) dated July, 2016, as under:			
Export Item	Qty.	Import Item	Qty.
Lumefantrine	1kg	(DIBUTYLAMINE MATHYL)-2, 7-DICHLORO-4-FLUOREN METHANOL (DBA)	0.869kg
RA concerned may take necessary action as per decision of NC.			

377	Case No.:92/6/82-ALC4/2017	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00662/AM18/	RLA File :52/24/040/00026/AM18/	Lic.No/Date:5210042356 30.08.2017	
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/864/2015-PI(Norms) dated 10 th April, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to take necessary action as per the decision of the Norms Committee.				

378	Case No.:30/6/82-ALC4/2017	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00600/AM18/	RLA File :04/24/040/00110/AM18/	Lic.No/Date:0410163473 30.08.2017	Defer Date:24.01.2018
Decision : Deferred				

379	Case No.:68/6/82-ALC4/2017	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00638/AM18/	RLA File :22/24/040/00009/AM18/	Lic.No/Date:2210015762 30.08.2017	Defer Date:24.01.2018
Decision : Deferred				

380	Case No.:150/6/82-ALC4/2017	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00720/AM18/	RLA File :22/24/040/00032/AM18/	Lic.No/Date:2210015760 30.08.2017	Defer Date:24.01.2018
Decision : Deferred				

381	Case No.:17/6/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00587/AM18/	RLA File :08/24/040/00153/AM18/	Lic.No/Date:0810140854 31.08.2017	Defer Date:24.01.2018

Decision : Deferred				
382	Case No.: 151/6/82-ALC4/2017	Party Name:NECTAR LIFESCIENCES LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00721/AM18/	RLA File :22/24/040/00034/AM18/	Lic.No/Date:2210015767 31.08.2017	Defer Date:24.01.2018
	Decision : Deferred			
383	Case No.: 143/6/82-ALC4/2017	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00713/AM18/	RLA File :34/24/040/00121/AM18/	Lic.No/Date:3410043429 31.08.2017	Defer Date:24.01.2018
	Decision : Deferred			
384	Case No.: 105/6/82-ALC4/2017	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00675/AM18/	RLA File :03/95/040/00422/AM18/	Lic.No/Date:0310815454 31.08.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/421/2016-PI(Norms) dated 11.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			
385	Case No.: 83/6/82-ALC4/2017	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00653/AM18/	RLA File :05/23/040/00218/AM18/	Lic.No/Date:0510403920 04.09.2017	Defer Date:24.01.2018
	Decision : Deferred			
386	Case No.: 147/6/82-ALC4/2017	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00717/AM18/	RLA File :34/24/040/00148/AM18/	Lic.No/Date:3410043440 05.09.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/349/2017-PI(Norms) dated December, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			
387	Case No.: 78/6/82-ALC4/2017	Party Name:JUBILANT GENERICS LTD	Meet No/Date:8/82-ALC4/2017	Status: Deferred

			13.12.2017	
	HQ File :01/82/050/00648/AM18/	RLA File :05/23/040/00217/AM18/	Lic.No/Date:0510403934 05.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:76/6/82-ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
388	HQ File :01/82/050/00646/AM18/	RLA File :05/23/040/00227/AM18/	Lic.No/Date:0510403960 07.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:79/6/82-ALC4/2017	Party Name:JODAS EXPOIM PVT.LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
389	HQ File :01/82/050/00649/AM18/	RLA File :05/23/040/00226/AM18/	Lic.No/Date:0510403959 07.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:121/6/82- ALC4/2017	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
390	HQ File :01/82/050/00691/AM18/	RLA File :03/95/040/00462/AM18/	Lic.No/Date:0310815607 07.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:72/6/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
391	HQ File :01/82/050/00642/AM18/	RLA File :04/24/040/00112/AM18/	Lic.No/Date:0410163499 08.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:77/6/82-ALC4/2017	Party Name:JUBILANT GENERIC LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
392	HQ File :01/82/050/00647/AM18/	RLA File :05/23/040/00233/AM18/	Lic.No/Date:0510403990 12.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

	Case No.:120/6/82- ALC4/2017	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
393	HQ File :01/82/050/00690/AM18/	RLA File :03/95/040/00481/AM18/	Lic.No/Date:0310815731 13.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

394	Case No.: 131/6/82-ALC4/2017	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00701/AM18/	RLA File :03/95/040/00480/AM18/	Lic.No/Date:0310815729 13.09.2017	Defer Date:24.01.2018
	Decision : Deferred			

395	Case No.: 88/6/82-ALC4/2017	Party Name: BIO TECH OPHTHALMICS PVT LTD	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00658/AM18/	RLA File :08/24/040/00163/AM18/	Lic.No/Date:0810140931 14.09.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/181/2017-PI(Norms) dated 24 th November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned is requested to calculate and allow the quantity of input output norms on prorated basis.			

396	Case No.: 74/6/82-ALC4/2017	Party Name: STRIDES SHASUN LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00644/AM18/	RLA File :04/24/040/00117/AM18/	Lic.No/Date:0410163520 14.09.2017	Defer Date:24.01.2018
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/102/2016-PI(Norms) dated August, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

397	Case No.: 71/6/82-ALC4/2017	Party Name: STRIDES SHASUN LIMITED	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00641/AM18/	RLA File :04/24/040/00123/AM18/	Lic.No/Date:0410163536 19.09.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/155/2016-PI(Norms) dated September, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

398	Case No.: 128/6/82-ALC4/2017	Party Name: USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date: 8/82-ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00698/AM18/	RLA File :03/95/040/00484/AM18/	Lic.No/Date:0310815832 19.09.2017	
	Decision: The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/108/2010-PI(Norms) dated 5 th October,			

2010, for the export item "FELODIPINE ER 5MG.TAB.86.25KGS & 10MG.TAB. 172.50KGS" as under:

Import Item	Qty.
FELODIPINE USP	10.0MG TABS
	10.2

RA concerned may take necessary action as per decision of NC.

399	Case No.:4/7/82-ALC4/2017	Party Name:CATAPHARMA CHEMICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00726/AM18/	RLA File :31/83/040/00032/AM17/	Lic.No/Date:3110066877 20.09.2017	Defer Date:24.01.2018
	Decision :			

400	Case No.:89/6/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00659/AM18/	RLA File :05/24/040/00258/AM18/	Lic.No/Date:0510404050 20.09.2017	Defer Date:24.01.2018
	Decision :			

401	Case No.:90/6/82-ALC4/2017	Party Name:PCL OIL & SOLVENTS LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00660/AM18/	RLA File :05/24/040/00259/AM18/	Lic.No/Date:0510404051 20.09.2017	Defer Date:24.01.2018
	Decision :			

402	Case No.:97/6/82-ALC4/2017	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00667/AM18/	RLA File :07/24/040/00166/AM18/	Lic.No/Date:0710112175 21.09.2017	Defer Date:24.01.2018
	Decision :			

403	Case No.:87/6/82-ALC4/2017	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00657/AM18/	RLA File :08/24/040/00099/AM18/	Lic.No/Date:0810140981 21.09.2017	Defer Date:24.01.2018
	Decision :			

404	Case No.:75/6/82-ALC4/2017	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0410163547	Defer

	:01/82/050/00645/AM18/	:04/24/040/00124/AM18/	21.09.2017	Date:24.01.2018
	Decision :			

405	Case No.:119/6/82-ALC4/2017	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00689/AM18/	RLA File :03/95/040/00482/AM18/	Lic.No/Date:0310815884 21.09.2017	Defer Date:24.01.2018
	Decision :			

406	Case No.:125/6/82-ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV LIMITED)	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00695/AM18/	RLA File :03/95/040/00460/AM18/	Lic.No/Date:0310815872 21.09.2017	Defer Date:24.01.2018
	Decision :			

407	Case No.:86/6/82-ALC4/2017	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00656/AM18/	RLA File :08/24/040/00151/AM18/	Lic.No/Date:0810140994 22.09.2017	Defer Date:24.01.2018
	Decision :			

408	Case No.:118/6/82-ALC4/2017	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00688/AM18/	RLA File :03/95/040/00446/AM18/	Lic.No/Date:0310815895 22.09.2017	Defer Date:24.01.2018
	Decision :			

409	Case No.:122/6/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00692/AM18/	RLA File :03/95/040/00246/AM18/	Lic.No/Date:0310815890 22.09.2017	Defer Date:24.01.2018
	Decision :			

410	Case No.:129/6/82-ALC4/2017	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:8/82-ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00699/AM18/	RLA File :03/95/040/00371/AM18/	Lic.No/Date:0310815896 22.09.2017	Defer Date:24.01.2018
	Decision :			

411	Case No.:127/6/82-ALC4/2017	Party Name:USV PRIVATE LIMITED (FORMERLY USV	Meet No/Date:8/82-ALC4/2017	Status: Deferred
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		LIMITED)	13.12.2017	
	HQ File :01/82/050/00697/AM18/	RLA File :03/95/040/00483/AM18/	Lic.No/Date:0310815893 22.09.2017	Defer Date:24.01.2018
	Decision :			

412	Case No.:73/6/82-ALC4/2017	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00643/AM18/	RLA File :52/24/040/00031/AM18/	Lic.No/Date:5210042386 25.09.2017	Defer Date:24.01.2018
	Decision :			

413	Case No.:70/6/82-ALC4/2017	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00640/AM18/	RLA File :04/24/040/00128/AM18/	Lic.No/Date:0410163550 25.09.2017	Defer Date:24.01.2018
	Decision :			

414	Case No.:3/7/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00725/AM18/	RLA File :31/83/040/00080/AM18/	Lic.No/Date:3110066880 25.09.2017	Defer Date:24.01.2018
	Decision :			

415	Case No.:96/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00666/AM18/	RLA File :03/95/040/00403/AM18/	Lic.No/Date:0310815936 25.09.2017	Defer Date:24.01.2018
	Decision :			

416	Case No.:115/6/82- ALC4/2017	Party Name:MEHK CHEMICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00685/AM18/	RLA File :03/95/040/00500/AM18/	Lic.No/Date:0310815952 26.09.2017	Defer Date:24.01.2018
	Decision :			

417	Case No.:117/6/82- ALC4/2017	Party Name:S.KANT HEALTHCARE LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00687/AM18/	RLA File :03/95/040/00440/AM16/	Lic.No/Date:0310815971 26.09.2017	Defer Date:24.01.2018
	Decision :			

418	Case No.:114/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00684/AM18/	RLA File :03/95/040/00039/AM18/	Lic.No/Date:0310815974 27.09.2017	Defer Date:24.01.2018
	Decision :			

419	Case No.:116/6/82-ALC4/2017	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00686/AM18/	RLA File :03/95/040/00474/AM18/	Lic.No/Date:0310815979 27.09.2017	Defer Date:24.01.2018
	Decision :			

420	Case No.:152/6/82-ALC4/2017	Party Name:SCOTT-EDIL ADVANCE RESEARCH LAB. AND EDUCATION LTD	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00722/AM18/	RLA File :22/24/040/00038/AM18/	Lic.No/Date:2210015780 27.09.2017	Defer Date:24.01.2018
	Decision :			

421	Case No.:1/7/82-ALC4/2017	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Deferred
	HQ File :01/82/050/00723/AM18/	RLA File :31/83/040/00082/AM18/	Lic.No/Date:3110066885 03.10.2017	Defer Date:24.01.2018
	Decision :			

422	Case No.:1/8/82-ALC4/2017	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:8/82- ALC4/2017 13.12.2017	Status: Approved
	HQ File :01/82/050/00727/AM18/	RLA File :05/24/040/00301/AM18/	Lic.No/Date:0510404243 11.10.2017	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded O.M.No35011/52/2017-PI(Norms) dated 25 th September, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.			

Manual Cases

Case No. B- 01 M.No.08/AM-18 Date 13.12.2017	M/s. Fresenius Kabi Oncology Ltd File No. 01/82/050/00629/AM 17 RLA No.05/23/040/00168/ AM17 Adv.Auth. No. 0510399049 dated. 11.07.2016
Decision: The request of the firm for re-fixation of norms regarding amendment in import item "Docetaxel Anhydrous" to "Docetaxel Trihydrate" considered in the meeting. It is decided to refer the matter to Deptt. of Pharma for their comments. RA may take necessary action accordingly.	

Case No. B- 02 M.No.08/AM-18 Date 13.12.2017	M/s. Fresenius Kabi Oncology Ltd File No. 01/82/050/00229/AM 17 RLA No.05/23/040/00063/ AM17 Adv.Auth. No. 0510398543 dated. 18.05.2017
Decision: The request of the firm to allow import item "Ethanol Absolute" as synonymous to "Dehydrated Alcohol" considered in the meeting and it is decided to allow "Ethanol Absolute/ Dehydrated Alcohol". RA may take necessary action accordingly.	

Case No. B- 03 M.No.08/AM-18 Date 13.12.2017	M/s. Jubilant Generics Ltd File No. 01/82/050/00085/AM 17 RLA No.05/23/040/00471/AM 16 Adv.Auth. No. 0510397645 dated. 18.02.2016
Decision: The Committee considered the case and decided to defer it as comments from Deptt. of Pharma is awaited.	

Case No. B- 04 M.No.08/AM-18 Date 13.12.2017	M/s. DSM Sinochem Pharmaceuticals Ltd File No. 01/83/050/00914/AM 08 RLA No.22/24/040/00028/AM08 Adv.Auth. No. 2210006954 dated. 07.08.2007
Decision : The Committee considered the request of the firm for correction of norms under para 4.7 as per agenda. It was observed that there was an error in terms of the route and corresponding inputs. The committee decided to correct the norms on the recommendation of department of Pharma forwarded vide their OM.No35011/343/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.	

Case No. B- 05 M.No.08/AM-18 Date 13.12.2017	M/s. DSM Sinochem Pharmaceuticals Ltd File No. 01/83/050/00541/AM 08 RLA No.22/24/040/00015/AM08 Adv.Auth. No. 2210006806 dated. 18.06.2007
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Decision : The Committee considered the request of the firm for correction of norms under para 4.7 as per agenda. It was observed that there was an error in terms of the route and corresponding inputs. The committee decided to correct the norms on the recommendation of department of Pharma forwarded vide their OM.No35011/343/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.	
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Case No. B- 06 M.No.08/AM-18 Date 13.12.2017	M/s. DSM Sinochem Pharmaceuticals Ltd File No. 01/82/050/00528/AM 07 RLA No.22/24/040/00123/AM07 Adv.Auth. No. 2210005750 dated. 10.07.2016
Decision : The Committee considered the request of the firm for correction of norms under para 4.7 as per agenda. It was observed that there was an error in terms of the route and corresponding inputs. The committee decided to correct the norms on the recommendation of department of Pharma forwarded vide their OM.No35011/343/2017-PI(Norms) dated November, 2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of Norms Committee.	

Case No. B- 07 M.No.08/AM-18 Date 13.12.2017	M/s. Saurav Chemical Ltd File No. 01/82/050/00787/AM 16 RLA No.22/24/040/00006/AM16 Adv.Auth. No. 2210015251 dated. 10.06.2015
Decision: The request of the firm regarding correction in description of import item from "Levofloxacin Q Acid" to "Levofloxacin Ethyl Ester" for export product Levofloxacin Hemihydrate considered in the meeting. It is decided to refer the case to Deptt. of Pharma for their comments.	

Case No. B- 08 M.No.08/AM-18 Date 13.12.2017	M/s. Tide Industries Ltd File No. 01/82/050/00531/AM 16 RLA No.34/24/040/00138/AM15 Adv.Auth. No. 3410040551 dated. 15.09.2014
Decision: The Committee considered the request of the firm for correction of norms under para 4.7 as per agenda. It was observed that there was an error in earlier minutes. It is decided to correct/ allow the norms on repeat basis as per the earlier decision of the Norms Committee Meeting No.12/82 dated 21.06.2011 (case no.35/12/82/ALC4/2011) uploaded at the end of the minutes. RA concerned may take necessary action in the matter as per the decision of the Norms Committee.	

Case No. B- 09 M.No.08/AM-18 Date 13.12.2017	M/s. KLJ Plasticizers Ltd File No. 01/82/050/00071/AM 16 RLA No.05/23/040/00176/AM14 Adv.Auth. No. 0510361463 dated. 01.08.2013
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Decision: The request of the firm for correction in description of export product considered in the meeting. It is decided to correct the export product KANATOL-400(N) to KANATOL-400 (M) (MIXED ALCOHOL PHTHALATE (C4-C6). RA concerned may take necessary action in the matter as per the decision of the Norms Committee.

Case No. B- 10 M.No.08/AM-18 Date 13.12.2017	M/s. KLJ Plasticizers Ltd File No. 01/82/050/00141/AM 16 RLA No.05/23/040/00039/AM16 Adv.Auth. No. 0510394196 dated. 12.05.2015
Decision: The committee considered and decide to correct the import item from "Phthalic Andydride" to "Phthalic Anhydride". RA concerned may take necessary action in the matter as per the decision of the Norms Committee.	

Case No. B- 11 M.No.08/AM-18 Date 13.12.2017	M/s. Fermenta Biotech Ltd File No. 01/82/050/01106/AM 17 RLA No.03/94/040/00817/AM17 Adv.Auth. No. 0310809743 dated. 13.12.2016
Decision : The request of the firm for amendment in description of export product considered in the meeting. The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded O.M. No35011/761/2015-PI(Norms) dated 07.12.2017, uploaded at the end of these minutes and deferred the case.	

Case No. B- 12 M.No.08/AM-18 Date 13.12.2017	M/s. Cadila Pharmaceuticals Ltd File No. 01/82/050/00227/AM 17 RLA No.08/24/040/00069/AM17 Adv.Auth. No. 0810137950 dated. 19.05.2016
Decision: The request of the firm for revision of the norms considered in the meeting and decided to maintain the status-quo. RA concerned may take necessary action as per decision of Norms Committee.	

Case No. B- 13 M.No.08/AM-18 Date 13.12.2017	M/s. J.B Chemicals & Pharmaceuticals Ltd File No. 01/82/050/01441/AM 16 RLA No.03/94/040/00405/AM16 Adv.Auth. No. 0310798727dated. 08.09.2015		
Decision: The committee decided to amend the norms as per the written comments furnished by Deptt. of Pharma vide their OM No.35011/804/2015-IP(Norms) dated 25.07.2016 as under:			
Export item	Qty.	Import item	Qty. Allowed per 100 lozenges
Cetylpyridinium Chloride and Benzydamine Hydrchloride	100 lozenges	Cetylpyridinium Chloride	0.102 gm

antiseptic Lozenges Sugar Free. Each Lozenge contains Cetylpyridinium Chloride 1.00 mg, Isomalt ST-M 2591.86 mg. Net Content Cetylpyridinium chloride 5.964 Kgs, Isomalt ST-M 15456.567 kgs		Isomalt ST-M	249.526 gm
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RA concerned may take necessary action as per decision of Norms Committee.

Case No. B- 14 M.No.08/AM-18 Date 13.12.2017	M/s. J.B Chemicals & Pharmaceuticals Ltd File No. 01/82/050/00423/AM 16 RLA No.03/94/040/01084/AM15 Adv.Auth. No. 0310793953 dated. 18.02.2015
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Decision: The committee deliberated on the matter in the presence of technical representative of Deptt. of Pharma and decided to amend the norms as under:

Export item	Qty.	Import item	Qty. in gm
Diffiam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/, Orange/Double Mint Flavours	100 lozenges	Benzydamine hydrochloride	0.306
		Cetylpyridinium Chloride	0.135
		Isomalt ST-M	258.600
Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and menthol Flavours	100 lozenges	Benzydamine hydrochloride	0.306
		Isomalt ST-M	257.00

RA concerned may take necessary action as per decision of Norms Committee.

Case No. B- 15 M.No.08/AM-18 Date 13.12.2017	M/s. Enaltec Labs P Ltd File No. 01/82/050/00256/AM 18 RLA No.03/94/040/01102/AM17 File No. 01/82/050/00520/AM 18 RLA No.03/94/040/00191/AM18 File No. 01/82/050/00097/AM 18 RLA No.03/94/040/01103/AM17 Adv.Auth. No. 0310811794 dated. 14.03.2017 Adv.Auth. No. 0310813995 dated. 14.06.2017 Adv.Auth. No. 0310811751 dated. 09.03.2017
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Decision: The committee decided to correct the description of import items of following three advance authorisations as under:

Advance Authorization No. & date	From	To
0310811794 dt. 14.03.2017	4-Fluoro-alpha-(2-methyl -1-oxopropyl)-gamma-oxo-N, betadiphenyl benzene butanamide	4-Fluoro-alpha-(2-methyl -1-oxopropyl)-gamma-oxo-N, betadiphenyl benzene butanamide
0310813995 dt. 14.06.2017	4-Fluoro-(alpha)-(2-methyl-2-oxopropyl)-gamma-oxo-N,(beta)-diphenyl benzene butanamide	4-Fluoro-alpha-(2-methyl-1-oxopropyl)-gamma-oxo-N,betadiphenyl benzene butanamide
0310811751 dt. 09.03.2017	2-(2-3S-3,2,7-chloro-2-quinolinyl)-(ethenylphenyl)-3-hydroxy propyl)-phenyl 2-propanol	2[3(S)-[3-[2-(7-Chloroquinoline-2-YL) Ethenyl]phenyl]3-Hydroxypropyl] Benzene-2-Propanol

RA concerned may take necessary action as per decision of Norms Committee.

Case No. B- 16 M.No.08/AM-18 Date 13.12.2017	M/s. Camphor & Allied Products Ltd File No. 01/82/050/00568/AM 17 RLA No.03/94/040/00114/AM17 Adv.Auth. No. 0310806356 dated. 18.07.2016
Decision: The committee considered the request of the firm regarding correction in the description of the export product. The committee decided to correct the description of export product from "Astromusk Conecentrate (Astromusk content: 100%)" to "Astromusk (S) (Astromusk content: 100%)".	
RA concerned may take necessary action as per decision of Norms Committee.	

Case No. B- 17 M.No.08/AM-18 Date 13.12.2017	M/s. DSM Sinochem Pharmaceuticals Ltd File No. 01/82/050/00163/AM 17 RLA No.22/24/040/00015/AM17 Adv.Auth. No. 2210015487 dated. 01.06.2016		
Decision: The Committee considered the request of the firm for correction of norms under para 4.7 as per agenda. It was observed that there was an error in earlier minutes. The committee decided to correct the norms as under:			
Export item	Qty.	Import item	Qty. in KG
AMOXYCILLIN TRIHYDRATE THROUGH 6-APA ROUTE THROUGH ENZYMATIC ROUTE	1KG	6-AMINO PENICILLANIC ACID (6-APA)	0.55
		FORMIDASE (ENZYME)	0.005
		D(-)P-HYDROXY PHENYL GLYCINE METHYLESTER	0.477
RA concerned may take necessary action as per decision of Norms Committee.			

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F. No.35011/757/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sriam Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/129/AM-16/DES-3/1282 dated the 16/12/15 vide which application from M/s Sriam Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **1,3-dimethoxy-5-[(E)-2-(4-methoxy phenyl)-1-ethenyl] benzene**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	3,5-dihydroxy benzoic acid	0.99kg
2	Sodium borohydride	0.628kg
3	Triethyl phosphite	1.384kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/548/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Anuh Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/622/AM15/DES-3/753 dated the 21/10/14 vide which an application from M/s. Anuh Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Betamethasone Sodium Phosphate**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Betamethasone	0.78 kg/kg

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/783/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 14, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s **Encube Ethicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01357/AM-16/DES-3/1494 dated 12/01/2016 forwarding an application of M/s Encube Ethicals Pvt. Ltd. for fixation of norms against export of (1) **Myoflex Regular 10%, 100 gm tube** (2) **Myoflex Extra Cream 15%, 100 gm tube** (3) **Myoflex Max, 100 gm tube** (4) **Ozonol Ointment 30 gm tube** & (5) **Ozonol Ointment 60 gm tube** as API). This department has examined the matter and the following norms are furnished: -

Export Item No. 1 Myoflex Regular 10%, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
✓ Myoflex Regular 10%, 100 gm tube (containing Triethanolamine Salicylate 10% w/w)	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1000 gm
		2.	Stearyl Alcohol	500 gm
		3.	White Bees wax (white wax)	100 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	134.50 gm
		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 gm	Relevant, As per packing policy

Export Item No. 2 Myoflex Extra Cream 15%, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
✓ Myoflex Extra Cream 15%, 100 gm tube (containing Triethanolami	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1000 gm
		2.	Stearyl Alcohol	500 gm
		3.	White Bees wax (white wax)	100 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	801.21 gm

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ne Salicylate 15% w/w)		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 gm	Relevant, As per packing policy

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Export Item No. 3 Myoflex Max, 100 gm tube

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity per 100 tubes
Myoflex Max, 100 gm tube (containing Triethanolamine Salicylate 20% w/w)	100 tubes	1.	Cetyl Alcohol NF (Speziol C16/Kolliwax CA)	1100 gm
		2.	Stearyl Alcohol	550 gm
		3.	White Bees wax (white wax)	110 gm
		4.	Sodium Lauryl Sulphate	200 gm
		5.	Trolamine 99% Minimum	1068.96 gm
		6.	Lavender Oil	2.20 gm
		7.	HDPE Plastic Tubes for 100 g006D	Relevant, As per packing policy

Export Item No. 4 Ozonol Ointment 30 gm tube &

Export Item No. 5 Ozonol Ointment 60 gm tube

Product to be Exported		Raw materials to be Imported			
Description	Quantity	S.No	Description	Quantity 30 gm tube	Quantity 60 gm tube
Ozonol Ointment / <i>Amibiox</i> (containing 0.18% w/w Phenol and 3.72% w/w Zinc Oxide).	100 tubes	1.	Petrolatum yellow USP	1818.60 gm	3637.20 gm
		2.	Bees wax yellow (Refined) USP	216 gm	432.00 gm
		3.	Lanolin USP	260.70 gm	521.40 gm
		4.	Ichthammol USP	8.70 gm	17.40 gm
		5.	White Mineral Oil	519.60 gm	1039.20 gm
		6.	Origanum Oil Red Imitation C	12.30 gm	24.60 gm
		7.	Phenol USP	5.40 gm	10.80 gm
		8.	Aluminium Collapsible tube 30 gm or 60 gm	Relevant, As per packing Policy	

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F. No.35011/1/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0185/AM-16/DES-3/1653 dated the 18/2/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1-Phenylmethyl)-1H-Indeno[2,1-b]Pyridine-6-Carbonitrile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The import item is catalyst only for which no recovery or regeneration is shown. The firm may be advised to elaborate the recovery of imported catalyst with technical justification.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/761/2015-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: December , 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Fermenta Biotech Ltd.**

The undersigned is directed to refer to F. No. 01/82/50/1078/AM-16/DES-3/81 dated the 3/11/2017 vide which an application from M/s Fermenta Biotech Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ergocalciferol Oral Solution USP (Vitamin D2 1.0 to 4.0 MIU)**. This department has examined the matter and DGFT is requested to call following information from the firm.

1. Quantity of the export product in terms of 1MIU, 2MIU, 3MIU & 4MIU oral solution separately.

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D/L

F. No.35011/776/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Shasun Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1254/AM-16/DES-3/1273 dated the 16/12/15 vide which application from M/s Shasun Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin Tablets USP 600mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of Master-Batch formula from the firm.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/764/2015-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01272/AM-17/DES-3/1318 dated the 16/12/2015 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Docetaxel Injection Concentrate 160mg/8ml, 120mg/6ml, 80mg/4ml, 20mg/1ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

For 160mg/8ml injection:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Docetaxel Injection Concentrate 160mg/8ml	1	DSC-9[4S,5R)-2-(4-methoxyphenyl)-N-t-boc-phenyl-oxazolidine-5-carboxylic acid]	178.08gms
		2	Taxus Baccatta Leave	273.40kg
		3	Ethanol Anhydrous	3.68Ltr.

For 120mg/6ml injection:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Docetaxel Injection Concentrate 120mg/6ml	1	DSC-9[4S,5R)-2-(4-methoxyphenyl)-N-t-boc-phenyl-oxazolidine-5-carboxylic acid]	140gms
		2	Taxus Baccatta Leave	215.16kg
		3	Ethanol Anhydrous	2.76Ltr.

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For 80mg/4ml injection:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Docetaxel Injection Concentrate 80mg/4ml	1	DSC-9[4S,5R)-2-(4-methoxyphenyl)-N-t-boc-phenyl-oxazolidine-5-carboxylic acid]	93.28gms
		2	Taxus Baccatta Leave	143.44kg
		3	Ethanol Anhydrous	1.84Ltr.

For 20mg/1ml injection:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Docetaxel Injection Concentrate 20mg/1ml	1	DSC-9[4S,5R)-2-(4-methoxyphenyl)-N-t-boc-phenyl-oxazolidine-5-carboxylic acid]	23.32gms
		2	Taxus Baccatta Leave	35.86kg
		3	Ethanol Anhydrous	0.46Ltr.

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
Department of Commerce,
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F. No.35011/870/2015-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01503 & 01502/AM-17/DES-3/1696 & 1701 dated the 19/2/2016 & 22/2/2016 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paclitaxel Injection of 600mg, 300mg, 260mg, 150mg, 100mg & 30mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

For 600mg injection (100ml):-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Paclitaxel Injection of 600mg/100ml	1	Kolliphor ELP.	53kg
		2	Ethanol Anhydrous	49.74Ltr.
		3	Silica Gel.	12.6kg
		4	Cerrous Chloride	63gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	705.6gms
		6	Taxus Baccatta Leave	1084.8kg

For 300mg injection (50ml):-

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S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Paclitaxel Injection of 300mg/50ml	1	Kolliphor ELP.	26.5kg
		2	Ethanol Anhydrous	24.87Ltr.
		3	Silica Gel.	6.3kg
		4	Cerrous Chloride	31.5gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	3.528kg
		6	Taxus Baccatta Leave	542.4kg

For 260mg injection (43.7ml in 50ml vial):-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Paclitaxel Injection of 260mg/50ml	1	Kolliphor ELP.	22.872kg
		2	Ethanol Anhydrous	21.57Ltr.
		3	Silica Gel.	5.46kg
		4	Cerrous Chloride	27.3gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	305.76gms
		6	Taxus Baccatta Leave	470.106kg

For 150mg injection (25ml):-

S. No.	Export item	S. No.	Import item	Norms Recommended
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				for 1000 injections
1	Paclitaxel Injection of 150mg/25ml	1	Kolliphor ELP.	13.25kg
		2	Ethanol Anhydrous	12.44Ltr.
		3	Silica Gel.	3.15kg
		4	Cerrous Chloride	15.75gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	1.764kg
		6	Taxus Baccatta Leave	271.2kg

For 100mg/16.7ml in 50ml vial:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Paclitaxel Injection of 100mg/16.7ml in 50ml vial	1	Kolliphor ELP.	8.851kg
		2	Ethanol Anhydrous	3.333Ltr.
		3	Silica Gel.	2.1kg
		4	Cerrous Chloride	10.5gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	117.6gms
		6	Taxus Baccatta Leave	180.810kg

For 30mg/5ml injection:-

S. No.	Export item	S. No.	Import item	Norms Recommended for 1000 injections
1	Paclitaxel Injection of 30mg/5ml	1	Kolliphor ELP.	2.65kg
		2	Ethanol Anhydrous	2.482Ltr.
		3	Silica Gel.	660gms
		4	Cerrous Chloride	3.3gms
		5	(4S,5R)-2-(4-methoxy phenyl)-N-Benzoyl-4-phenyl-oxazolidine-5-carboxylic acid	36.96gms
		6	Taxus Baccatta Leave	56.826kg

And 7 to 13 import items are as per packing policy.

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
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F.No.35011/217/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Arene Lifesciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1462/AM-16/DES-3/324 dated the 12/7/2016 vide which application from M/s Arene Lifesciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Saquinavir Mesylate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT may therefore be advised the firm to give complete technical details as per Appendix-33.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/138/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Optimus Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/256/AM-17/DES-3/208 dated the 4/7/16 vide which application from M/s Optimus Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir Dihydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1.) The import item no.1 i.e. 4,4-bis (chloromethyl) biphenyl does not match with the process detail /chemistry furnished by the firm.
Revised process or description of import item may be given.
 - 2.) Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities may be given.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/101/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/130 & 129/AM-17/DES-3/98 & 97 dated the 23/5/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin Tablets USP 600mg & 800mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of master-batch formula duly certified by their Q.C. incharge for the export of gabapentin 600mg tablets and 800mg tablets.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/154/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/182 & 183/AM-17/DES-3/184 & 186 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gabapentin Tablets USP 800mg & 600mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of master-batch formula from the firm duly authenticated by their Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/158/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 15, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of **M/s Apex Pharma.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00331/AM-17/DES-3/248 dated the 08/07/2016 vide which an application from M/s Apex Pharma. was sent to this Department for fixation of norms against export of **Selamectin 6% SPOT ON (each pipette containing Selameetin 6% W/V or 60 mg/ml).**

2.. The matter has been and following additional information, needed for working out the requirement of bulk drugs for the export product, may be called for from the applicant: -

- i. Quantity of Selamectin 6% solution in each of Pipettes in one box.
- ii. Number of Pipettes and sizes of Pipettes (with volume of solution in each Pipette).
- iii. Method of calculation of raw material for each of the boxes, containing 3 Pipettes reflected in the application.
- iv. Details of past production of Selameetin 6% SPOT ON Pipettes by the supporting Manufacturers-M/s Disinfecto Chemical Industries Pvt. Ltd, Lucknow during last 3 years along with corresponding quantity of Selamectin API 99% consumed.

3) The information at serial no. iv above may be got certified by an independent Chartered Accountant.

4) This issues with the approval of competent authority.

Barnali Khastgir)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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D/L

F. No.35011/145/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Orbit Life Sciences (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/308/AM-17/DES-3/218 dated the 6/7/16 vide which application from M/s Orbit Life Sciences (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Imipenem (Sterile / Technical / N-Formimidoyl / Thienamycin Hcl)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details/clarification from the firm viz:-

- 1) Whether the export item is sterile or technical grade.
- 2) If sterile, please give details of conversion from tech. grade to sterile alongwith yield etc.
- 3) The DML furnished by the firm is only for export/manufacture imipenem (Non-Sterile). How the firm will be manufacturing/exporting Sterile product.
- 4) The import items at appendix-11A do not tally with ANF-4A. The correct and revised list of import items may be furnished as many inputs have been shown indigenous in appendix-11A

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/221/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 12, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of
M/s Optimus Drugs Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/467/AM-17/DES-3/436 dated the 19/08/2016 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir Dihydrochloride**. This department has examined the matter and DGFT is advised to call following details from the firm viz:-

- 1) The import item no.1 i.e. 4,4-bis (chloromethyl) biphenyl does not match with the process detail /chemistry furnished by the firm.
- 2) Revised process or description of import item may be given.
- 3) Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities may be given.
- 4) % age of yield at each step of reaction on molar basis with chemical formula & M.W. of each chemical involved in reaction.

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F. No.35011/253/2016-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: December , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Morepen Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00451/AM-17/DES-3/450 dated the 23/8/2016 vide which application from M/s Morepen Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Saxagliptin Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	(AlphaS)-Alpha[[[(1,1-dimethylethoxy)carbonyl]amino]-3-hydroxytricyclo[3,3,1,1 ^{3,7}]]decane-1-acetic acid (SX00)	2.64kg
2	(1S,3S,5S)-2-azabicyclo[3,1,0]hexane-3-carbox-amide trifluoroacetate(SXS01)	2.02kg
3	N-Hydroxy benzotriazole hydrate(HOBT)	1.18kg
4	N,N-diisopropyl ethylamine (DIPEA)	2.30kg
5	Diisopropyl ether (IPE)	3.60kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
Department of Commerce,
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F. No.35011/225/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 12, 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of
M/s. Orbit Life Sciences Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/385/AM-17/DES-3/441 dated the 19/08/2016 vide which an application from M/s. Orbit Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefuroxime Axetil Amorphous**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Qty. Recommended kg/kg.
1	D-7 amino Cephalosporanic acid (D-7ACA)	0.79kg
2	Chlorosulphonyl Isocyanate	0.53kg
3	(Z)-2 Methoxy Imino (furyl-2-YL) Acetic Acid Ammonium Salt (SMIA)	0.835kg
4	Dimethyl Acetamide	1.12kg
5	Acetone	1.76kg
6	Methanol	0.62kg
7	Acetonitrile	0.98kg
8	Activated carbon	0.10kg
9	Acetone	1.76kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
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Udyog Bhawan, New Delhi.

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F. No.35011/344/2016-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the April 3, 2017

Office Memorandum

Subject: - Application from M/s J.B. Chemicals & Pharmaceuticals Ltd. for norms of **Amylmetacresol Antiseptic Throat Lozenges Sugar Free Blackcurrant and Other Flavor and Amylmetacresol Antiseptic Throat Lozenges Lemon/Cherry and Other Flavor.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00582/AM-17/DES-3/520 dated the 05/09/2016 vide which application from M/s. J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Amylmetacresol Antiseptic Throat Lozenges Sugar Free Blackcurrant and Other Flavor and Amylmetacresol Antiseptic Throat Lozenges Lemon/Cherry and Other Flavor.** Besides API the applicant also intends to import excipients for which Master Batch Formula duly certified by the Quality Control In-Charge of the company is needed and the same is not provided with application.

2) In view of the above, the applicant may be advised to provide copy of Master Batch Formula duly certified by the Quality Control In-Charge of the company so that the requirement of excipients may be worked out.

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F. No.35011/68/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 15, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Aurobindo Pharma Ltd., Hyderabad.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00846/AM-17/DES-3 /833 dated the 05/01/2017 vide which an application from M/s. Aurobindo Pharma Ltd. was sent to this Department for fixation of norms against export of **Amoxicillin 500 mg Tablets. (each containing Amoxicillin Trihydrate equivalent to 500 mg Amoxicillin)**. This department has examined the matter and the following norms are furnished.

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S. No	Description	Quantity
Amoxicillin 500 mg tablets (each tablet contains Amoxicillin Trihydrate equivalent to 500 mg Amoxicillin)	1000 tablets	1.	6-APA	332.484 gm
		2.	D(-) Para Hydroxy Phenyl Glycine	224.358 gm
		3.	Methyl Aceto Acetate (MAA)	208.856 gm
		4.	Methanol (Methyl Alcohol)	171.042 gm
		5.	Triethylamine	16.975 gm
		6.	Methylene Chloride	193.169 gm
		7.	Iso Propyl Alcohol	246.436 gm
		8.	N-N-Dimethyl Acetamide	57.950 gm
		9.	Pivaloyl Chloride	193.169 gm

2. This issues with the approval of competent authority.

((Parveen Kumar)
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F. No.35011/36/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: October 17, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00866/AM-17/DES-3/793 dated the 28/12/2016 vide which application from **M/s Alembic Pharmaceuticals Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin enteric coated granules 30% and 42%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 kg
Clarithromycin enteric coated granules 30%	1000 kg	1.	Clarithromycin	273.00 kg
		2.	Acetone	698.00 kg
Clarithromycin enteric coated granules 42%	1000 kg	1.	Clarithromycin	403.00 kg
		2.	Acetone	1031.50 kg

2. This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
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F. No.35011/367/2016-(PI-Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00638 & 00629/AM-17/DES-3/541 & 555 dated the 5/10/2016 & 3/10/2016 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Docetaxel Injection Concentrate 120mg/3ml, 80mg/2ml, 20mg/0.5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Export Product	S. No.	Import product	Norms recommended		
				120mg per 3ml	80mg per 2ml	20mg per 0.5ml
1	Docetaxel injection concentrate 120mg/3ml, 80mg/2ml, 20mg/0.5ml	1	Docetaxel Trihydrate	134.44 mg/injection	89.628mg/injection	23.474mg/injection
		2	Polysorbate 80	1040mg/injection	1040mg/injection	1040mg/injection
		3	Rubber stopper	As per packing policy		

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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F. No.35011/77/2017-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated November 14, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7: Application of M/s Dr Reddy,s Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00831/AM-17/DES-III/836 dated 05/01/2017 vide which application **from M/s. Dr Reddy,s Labs Ltd.** was sent to this Department for fixation of norms against Export of **Sumatriptan 6mg/0.5ml in 1 ml pre-filled syringes.**

2) The application is for import of components of prefilled syringes. Moreover the application is for import of required components on net to net basis without claiming any wastage. As such the DGFT **may like to process the application as applied.**

(Parveen Kumar)
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F. No.35011/68/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 15, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Aurobindo Pharma Ltd.,
Hyderabad.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00863/AM-17/DES-3 /828 dated the 05/01/2017 vide which an application from M/s. Aurobindo Pharma Ltd. was sent to this Department for fixation of norms against export of **Amoxicillin + Clavulanate Oral Suspension 400/57 mg, in 50 ml, 75 ml and 100 ml bottles**. This department has examined the matter and the following norms are furnished.

Raw materials to be imported for 1000 bottles (each 5 ml contains Amoxicillin Trihydrate equivalent to 400 mg Amoxicillin + Potassium Clavulanate equivalent to 57 mg Clavulanic Acid)				
S. No.	Description	Quantity recommended for 1000 bottles		
		50 ml	75 ml	100 ml
1.	6-APA	2385.60 gm	3578.40 gm	4771.20 gm
2.	D(-) Para Hydroxy Phenyl Glycine	1968.70 gm	2953.05 gm	3937.08 gm
3.	Methyl Aceto Acetate (MAA)	1498.56 gm	2247.84 gm	2997.12 gm
4..	Methanol (Methyl Alcohol)	1227.24 gm	1840.86 gm	2454.48 gm
5.	Methylene Chloride	1386.00 gm	2079.00 gm	2772.00 gm
6.	Iso Propyl Alcohol	1768.20 gm	2652.30 gm	3536.40 gm
7.	Pivaloyl Chloride	1386.00 gm	2079.00 gm	2772.00 gm
8.	Clavulanate Potassium + Syloid/ Clavulanate Potassium diluted with Silicon dioxide (1:1)	1414.00 gm	2121.00 gm	2828.00 gm

2. This issues with the approval of competent authority.

((Parveen Kumar)
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri Panigrahi, Dy DGFT),

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F. No.35011/21/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: September 25, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of ~~M/s Morepen Labs Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/957/AM-17/DES-3/641 dated the 15/12/2016 vide which application from M/s. Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sitagliptin Phosphate (APIs / Bulk Drugs)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Norms Recommended for 1kg Export
1	2,4,5 Trifluorophenylacetic Acid	1.167kg
2	Meldrum Acid	0.77kg
3	3-(Trifluoromethyl)-5,6,7,8-Tetrahydro-[1,2,4] Triazolo [4,3-A] Pyrazine Hydrochloride	0.70kg

2.) This issues with the approval of competent authority.

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F. No.35011/86/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Mylan Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01168/AM-17/DES-3/919 dated the 7/2/2017 vide which application from M/s Mylan Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Oseltamivir Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	Ethyl (3R,4S,5S)-4,5-Epoxy-3-(1-Ethyl-Propoxy)-Cyclohex-1-Ene-1-Carboxylate (Epoxide)	1.25kg
2	Sodium azide	1.00kg
3	Cyclohexane	1.578kg
4	Acetonitrile	1.088kg
5	Tertiary Butyl Methyl Ether	3.6kg
6	Toluene	0.671kg
7	Dichloromethane	3.387kg
8	Hexanes	2.6kg
9	Acetone	1.445kg
10	n-Heptane	0.20kg

2.) This issues with the approval of competent authority.

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F. No.35011/68/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 15, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Aurobindo Pharma Ltd., Hyderabad.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01167/AM-17/DES-3 /918 dated the 07/02/2017 vide which an application from M/s. Aurobindo Pharma Ltd. was sent to this Department for fixation of norms against export of **Amoxicillin + Clavulanate Oral Suspension 600/42.9 mg, in 75 ml, 125 ml and 200 ml bottles**. This department has examined the matter and the following norms are furnished.

Raw materials to be imported for 1000 bottles (each 5 ml contains Amoxicillin Trihydrate equivalent to 600 mg Amoxicillin + Potassium Clavulanate equivalent to 42.9 mg Clavulanic Acid)

S. No.	Description	Quantity recommended for 1000 bottles		
		75 ml	125 ml	200 ml
1.	6-APA	5367.60 gm	8946.00 gm	14313.6 gm
2.	D(-) Para Hydroxy Phenyl Glycine	4429.20 gm	7382.02 gm	11811.24 gm
3.	Methyl Aceto Acetate (MAA)	3371.76 gm	5619.60 gm	8991.36 gm
4..	Methanol (Methyl Alcohol)	2761.28 gm	4602.14 gm	7363.44 gm
5.	Methylene Chloride	3118.50 gm	5197.50 gm	8316.00 gm
6.	Iso Propyl Alcohol	3978.44 gm	6630.74 gm	10609.20 gm
7.	Pivaloyl Chloride	3118.50 gm	5197.50 gm	8316.00 gm
8.	Clavulanate Potassium + Syloid/ Clavulanate Potassium diluted with Silicon dioxide (1:1)	1596.54 gm	2660.91 gm	4257.46 gm

2. This issues with the approval of competent authority.

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~~187 8 2209~~
F. No.35011/217/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

186 2 272

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 case of **M/s Divi's Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01223/AM-17/DES-3/1144 dated the 23/3/2017 vide which application from M/s Divi's Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Free Amine Pivalate Ester**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	CBZ Aminonitrile	1.49kg
2	Hydroxyl amine free base – 50%	0.60kg
3	Petroleum ether 90 – 100 (Heptanes)	2.30kg
4	Iso propyl alcohol	3.06kg
5	Methanol	6.928kg
6	Methyl tertiary butyl ether	3.08kg
7	N-methyl-2-pyrrolidinone	1.51kg
8	Glycolic acid (70% wet)	0.533kg
9	Palladium metal	0.0011kg
10	Methyl iodide	0.43kg
11	Hydrobromic acid	0.98kg
12	Fumaric acid	1.264kg
13	Caustic potash flakes	2.4kg

2.) This issues with the approval of competent authority.

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F. No.35011/406/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: October 9, 2017

Office Memorandum

Subject: - Fixation of norms against application of **M/s J.B. Chemicals & Pharmaceuticals Ltd for Amylmetacresol Based Lozenges.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00731/AM-17/DES-3/622 dated the 23/11/2016 vide which application from **M/s J.B. Chemicals & Pharmaceuticals Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Amylmetacresol Based Lozenges** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported			Raw materials to be imported		
S. No	Description	Qty.	S. No	Description	Quantity
1.	Amylmetacresol Antiseptic Throat Lozenges Sugar Free blackcurrant and other flavor. (each lozenges contains Amylmetacresol 0.6 mg, Malic Acid 10.4 mg & Isomalt ST-M 2533.567 mg	1000 Nos.	1.	Amylmetacresol	0.612 gm
			2.	Malic Acid Fine Granular	10.400 gm
			3.	Isomalt ST-M	2507 gm
2.	Amylmetacresol Antiseptic Throat Lozenges Lemon and other flavor. (each lozenges contains Amylmetacresol 0.6 mg and Malic Acid 20.8 mg	1000 Nos.	1.	Amylmetacresol	0.612 gm
			2.	Malic Acid Fine Granular	20.800 gm
3.	Amylmetacresol Antiseptic Throat Lozenges Cherry and other flavor. (each lozenges contains Amylmetacresol 0.6 mg and Malic Acid 10.4 mg	1000 Nos.	1.	Amylmetacresol	0.612 gm
			2.	Malic Acid Fine Granular	10.400 gm

2. This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III)

F.No.35011/414/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 8, 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14,
Application of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/719/AM-17/DES-3/623 dated the 23/11/2016 vide which an application from M/s Cadila Healthcare Ltd. was forwarded to this Department for fixation of norms for the export of **Mebeverine Hcl 200mg Tablets**. This department has examined the matter and the following norms are recommended against this application:-

S. No.	Import Product	Norms Recommended
1	Mebeverine Hcl BP	204mg per tablet

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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F. No.35011/69/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing,
Janpath Bhawan, New Delhi,
Dated: October 12, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00945/AM-17/DES-3/834 dated the 5/1/2017 vide which application from M/s. Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Fibsol Tablet 5mg, 10mg and 20mg (containing Lisinopril Dihydrate equivalent to 5mg, 10mg, 20mg Lisinopril respectively)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	No. of Tablets	Norms Recommended		
			5mg	10mg	20mg
1.	Lisinopril Dihydrate	1000	5.553gms	11.10gms	22.213gms

2.) This issues with the approval of competent authority.

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F. No.35011/244/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01291/AM-17/DES-3/1181 dated the 29/3/2017 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Oxolamine Citrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	3-Chloropropionyl Chloride	0.556kg
2	Benzonitrile	0.453kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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F. No.35011/90/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Mylan Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01143/AM-17/DES-3/892 dated the 7/2/2017 vide which application from M/s Mylan Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Valganciclovir Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg Export
1	2-amino-1,9-dihydro-purin-6-one	2.857kg
2	N-carbobenzyloxy-L-valine	2.465kg
3	Bis(trimethylsilyl) acetamide	0.297kg
4	Hexamethyl Disilazane	2.237kg
5	2-acetoxymethoxy-1,3-diacetoxy propane	7.056kg
6	Imidazole	0.866kg
7	1,3-dicyclohexyl carbodimide	3.064kg
8	N,N-dimethyl formamide (DMF)	19.46kg
9	Activated carbon	0.10kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
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Directorate General of Foreign Trade,
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F. No.35011/196/2017-(PI-Norms)

Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
case of **M/s Mylan Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01307/AM-17/DES-3/1136 dated the 21/3/2017 vide which application from M/s Mylan Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dipyridamole**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms recommended for 1kg export
1	2,6-Dichloro-4,8-Dipiperidino-Pyrimido-(4,5-d) Pyrimidine	0.935kg
2	Diethanolamine	0.669kg
3	Toluene	3.2kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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F. No.35011/676/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 12th March, 2013

Office Memorandum

Subject:- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Astrix Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/693/AM13/DES-3/862 dated the 09/10/12 vide which an application from M/s. Astrix Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Efavirenz(ESA)**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	4-Chloro-2-trifluoroacetyl aniline hydrochloride hydrate (E-2)	1.45
2.	Cyclo Propyl Acetylene	0.51
3.	Zinc Acetate anhydrous	1.20
4.	Citric Acid Mono hydrate	0.788
5.	Tetra hydrofuran	3.73
6.	Toluene	9.075
7.	Methanol	4.395
8.	Triphosgene	0.448
9.	n-Butyl Chloride	0.537
10.	1,2-Di Bromo Ethane (EDB)	0.01
11.	(1R,2S)-N-Pyrrolidinyl Norephedrine solution (30%-40% solution in Toluene) (As 100%) (NPN)	0.08
12.	Tri Fluoro Ethanol (TCE)	0.447

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

F. No.35011/40/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 8, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Cadila Healthcare Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00939/AM-17/DES-3 /805 dated the 28/12/2016 vide which an application from M/s. Cadila Healthcare Ltd. was sent to this Department for fixation of norms against export of **Pravastatin Sodium 10mg, 20mg, 40mg and 80mg Tablets**. This department has examined the matter and the following norms are furnished based upon the DML and composition details provided with the application.

S. No.	Import item	Norms Recommended for Export of 1No. Tablet			
		10mg	20mg	40mg	80mg
1	Pravastatin sodium	10.20 mg	20.40 mg	40.80 mg	81.60 mg
2	Microcrystalline Cellulose	32.25 mg	64.50 mg	129.00 mg	258.00 mg
3	Lactose Anhydrous	31.24 mg	102.48 mg	204.97 mg	409.94 mg
4	60 CC White HDPE Bottle	✓	✓	✓	X
5	100 CC White HDPE Bottle	✓	X	X	X
6.	150 CC White HDPE Bottle	X	✓	X	✓
7.	400 CC White HDPE Bottle	X	X	✓	X
8.	750 CC White HDPE Bottle	X	X	X	✓
9.	33 MM-400 Caps Liner	✓	✓	✓	X
10.	38 MM-400 Caps Liner	X	X	X	✓
11.	CAP 38 MM PP with PULP Liner	✓	✓	X	X
12.	NCRC WH CAP 53 MM PULP Liner	X	X	✓	✓
13.	Packing insert Pravastatin Sodium Tablet	✓	✓	✓	✓

✓ = required and X = not required

2. The inputs from s. no. 4 to 13 are packing materials and may be permitted as per DGFT's Packing Policy, where ever required as per the above table.

3 This issues with the approval of competent authority.

((Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Panigrahi, Dy DGFT),
Room No. 414, Udyog Bhawan, New Delhi

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964

F. No.35011/346/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: December , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00503/AM-18/DES-3/267 dated the 4/10/2017 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Hydroxy Chloroquine Sulfate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg export
1	4,7 Dichloroquinoline	0.70kg
2	Hydroxy Novaldiamine	0.65kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
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F. No.35011/180/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 23, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BioTech Ophthalmics (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01203/AM-17/DES-3/1106 dated the 20/03/2017 vide which application from **M/s BioTech Ophthalmics (P) Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Optivisc (2ml PFS) (Sodium Hyaluronate Injection)** This department has examined the matter and the following norms are furnished: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 vials of 2 ml each
Optivisc (2ml PFS) Sodium Hyaluronate Injection (each ml contains Sodium Hyaluronate 10 mg)-2 ml vials	1000 vials of 2 ml each	1.	Sodium Hyaluronate	22 gm
		2.	Barrels	1000 Nos.
		3.	Plunger Rod	1000 Nos.
		4.	Plunger Stopper	1000 Nos.
		5.	Back Stop	1000 Nos.
		6.	Blister	1000 Nos.
		7.	Tyyvek Lid (Packing Material)	1000 Nos.

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
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F. No.35011/182/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

278+279+283
278

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 23, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BioTech Ophthalmics (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01188/AM-17/DES-3/1103 dated the 20/03/2017 vide which application from **M/s BioTech Ophthalmics (P) Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Bio Visc Ortho (2 ml PFS) (Sodium Hyaluronate Injection)**. This department has examined the matter and the following norms are furnished: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 vials of 2 ml each
Bio Visc Ortho (2 ml PFS) Sodium Hyaluronate Injection (each ml contains Sodium Hyaluronate 10 mg)-2 ml vials	1000 vials of 2 ml each	1.	Sodium Hyaluronate	22 gm
		2.	Barrels	1000 Nos.
		3.	Plunger Rod	1000 Nos.
		4.	Plunger Stopper	1000 Nos.
		5.	Back Stop	1000 Nos.
		6.	Blister	1000 Nos.
		7.	Tyyvek Lid (Packing Material)	1000 Nos.

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
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✓

F. No.35011/181/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: November 24, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s BioTech Ophthalmics (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01204/AM-17/DES-3/1107 dated the 20/03/2017 vide which application from **M/s BioTech Ophthalmics (P) Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Bio Hyalur Plus 1 ml PFS (Sodium Hyaluronate Ophthalmic Solution)** This department has examined the matter and the following norms are furnished: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 vials of 1 ml each
Bio Hyalur Plus 1 ml PFS (Sodium Hyaluronate Ophthalmic Solution) (each ml contains Sodium Hyaluronate 14 mg in 1 ml vials)	1000 vials of 1 ml each	1.	Sodium Hyaluronate	15.4 gm
		2.	Barrels (Hypak SCF 2.25 ml RF PRTC FM 27)	1000 Nos.
		3.	Plunger Rod (Hypak PR 2.25 ml PP)	1000 Nos.
		4.	Plunger Stopper (Hypak BSCF 1-3 ml PH ml PH 701/50C BLK SI 1000 WWD)	1000 Nos.
		5.	Back Stop (Back Stop 1-3ml PP Clear)	1000 Nos.
		6.	Blister (PP Blister 2.25 ml/3.0 ml)	1000 Nos.
		7.	Cannula (Component for Prefilled Syringe)	1000 Nos.
		8.	Tyyvek Lid (Packing Material) (Packing material for Prefilled Syringe)	1000 Nos.

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III)
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F. No.35011/269/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01389/DES-3/27 dated the 12/4/2017 vide which application from M/s Alembic Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Duloxetine 30mg & 60mg Capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1000 Capsules	
		30mg	60mg
1	Duloxetine Hydrochloride PH Eur	34.30gms	68.60gms

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
Shri S.K. Panigrahi, Economic Officer, DES-III
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F. No.35011/864/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: April 10, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Mangalam Drugs & Organics Ltd., Vapi for export of **Artemether-an anti-malarial drug**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01646/AM16/DES-3/1762 dated 02.03.2016 and subsequent letter from M/s Mangalam Drugs & Organics Ltd, for fixation of norms against export of **Artemether-an anti-malarial drug**. It may be recalled that following norms were earlier recommended against some of these applications.

S.No.	Import Item	Norms applied kg/kg	Norms Recommended for 1kg Artemether
1	Artemisinin	1.35	1.235
2	Sodium Borohydride	0.22	0.188
3	Trimethyl Ortho Acetate	1.75	0.50

2) The applicant has represented against reduced quantity of Trimethyl Ortho Acetate (TMOA) and have requested to increase it to 1.75 kg/kg as against 0.50 kg allowed against 1 kg of Artemether.

3) **Technical examination:** (i) The manufacture of Artemether (M.W 298) from Artemisinin (M.W 282) is essentially a two stage process. In the first stage Artemisinin is reduced to get Dihydro Artemisinin (M.W 284). **90.3% yield** is claimed by the applicant in this stage. During second stage TMOA is used to convert Dihydro Artemisinin into Artemether crude with 84.4 % reported yield. The crude end product is subjected to purification and 91.4 % yield is reported by the applicant. Considering the percentage yields obtained at each stage by the company only 0.52 kg TMOA is the calculated requirement for 1 kg Artemether. Furthermore, in all other applications from other companies not more than 0.50 kg TMOA has been allowed.

4) The norms allowed for the export product were also based upon roughly same levels of yields obtained in manufacture of Artemisinin. The DoP has considered 90% optimum yield in first stage, 85% yield in second stage and 95% yield in the purification stage.

5) In view of the above, there is no justification for upward revision of TMOA consumption norms allowed against this application

6) This issues with the approval of competent authority

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23323292/Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

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F. No.35011/344/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00616/AM-18/DES-3/362 dated the 17/11/2017 vide which application from M/s Glenmark Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atovaquone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended for 1kg export
1	Trans-4-(4-chlorophenyl) cyclohexane	2.0kg
2	2-chloro-1,4-Napthoquinone	1.62kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
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F. No.35011/173/2016-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

371 370

Shastri Bhawan,
New Delhi, the September 26, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of ~~M/s Aurobindo Pharma Ltd.~~

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01576/AM-16/DES-3/244 dated the 08/07/2016 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of ^{Phenoxymethyl} **Penicillin V Potassium 500 mg Tablets and 250 mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

S. No	Import Item	Norms Recommended	
		500 mg	250 mg
1.	Phenoxymethyl Penicillin Potassium (Penicillin V Potassium) <i>BP/USP/CP (Powder Form)</i>	565.5	282.75

2) This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: -23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi-110011

F. No.35011/102/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/131/AM-17/DES-3/96 dated the 23/5/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nystatin Tablets 500000 units (86.99mg)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Nystatin USP	88.73mg/tablets

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

377

F. No.35011/864/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: April 10, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Mangalam Drugs & Organics Ltd., Vapi for export of **Artemether-an anti-malarial drug**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01646/AM16/DES-3/1762 dated 02.03.2016 and subsequent letter from M/s Mangalam Drugs & Organics Ltd, for fixation of norms against export of **Artemether-an anti-malarial drug**. It may be recalled that following norms were earlier recommended against some of these applications.

S.No.	Import Item	Norms applied kg/kg	Norms Recommended for 1kg Artemether
1	Artemisinin	1.35	1.235
2	Sodium Borohydride	0.22	0.188
3	Trimethyl Ortho Acetate	1.75	0.50

2) The applicant has represented against reduced quantity of Trimethyl Ortho Acetate (TMOA) and have requested to increase it to 1.75 kg/kg as against 0.50 kg allowed against 1 kg of Artemether.

3) **Technical examination:** (i) The manufacture of Artemether (M.W 298) from Artemisinin (M.W 282) is essentially a two stage process. In the first stage Artemisinin is reduced to get Dihydro Artemisinin (M.W 284). **90.3% yield** is claimed by the applicant in this stage. During second stage TMOA is used to convert Dihydro Artemisinin into Artemether crude with 84.4 % reported yield. The crude end product is subjected to purification and 91.4 % yield is reported by the applicant. Considering the percentage yields obtained at each stage by the company only 0.52 kg TMOA is the calculated requirement for 1 kg Artemether. Furthermore, in all other applications from other companies not more than 0.50 kg TMOA has been allowed.

4) The norms allowed for the export product were also based upon roughly same levels of yields obtained in manufacture of Artemisinin. The DoP has considered 90% optimum yield in first stage, 85% yield in second stage and 95% yield in the purification stage.

5) In view of the above, there is no justification for upward revision of TMOA consumption norms allowed against this application

6) This issues with the approval of competent authority

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23323292/Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
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F.No.35011/421/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 11, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20.
Case of **M/s Supriya Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/755/AM-17/DES-3/636 dated the 30/11/2016 vide which application from M/s Supriya Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ractopamine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Octopamine Hcl	0.833kg
2	Raspberry Ketone	0.70kg
3	Palladium on Charcoal 5%	0.015kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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F. No.35011/349/2017-(PI-Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: December , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00492/AM-18/DES-3/331 dated the 11/10/2017 vide which application from M/s Alembic Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin Step 4**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import item	Norms Recommended
1	Erythromycin Base USP	1.58kg
2	Hydroxylamine hydrochloride	0.714kg
3	Methanol	2.24kg
4	Methane Sulfonyl Chloride	0.47kg
5	Acetone	6.45kg
6	Ethyl Alcohol	2.81Ltr.
7	Platinum Metal	0.05gm

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
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F. No.35011/102/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/131/AM-17/DES-3/96 dated the 23/5/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nystatin Tablets 500000 units (86.99mg)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Nystatin USP	88.73mg/tablets

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/155/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Strides Shasun Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/185/AM-17/DES-3/183 dated the 4/7/16 vide which application from M/s Strides Shasun Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Metoprolol Tartrate Tablets USP 25mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Metoprolol tartrate	25.50mg
2	Magnesium stearate	1.49mg
3	Microcrystalline cellulose (avicel 102)	75.21mg
4	Croscarmellose sodium	11.92mg
5	Lactose anhydrous	33.62mg
6	Closure 38mm CRC	Relevant, as per packing policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/52/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

422

Janpath Bhawan, New Delhi,
Dated: September 25, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/906/AM-17/DES-3/664 dated the 21/12/2016 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tobramycin 300mg/5ml Nebuliser Solution**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S.No.	Export item	Import item	Norms Recommended for 100 ampoules
1	Tobramycin 300mg/5ml Nebuliser Solution	Tobramycin PH. EUR.	30.6gm

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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F. No.35011/343/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: November , 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s DSM Sinochem Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT F.No.01/82/50/528/AM07/DES-3/90 dated the 20/11/2017 vide which representation from M/s DSM Sinochem Pharmaceuticals Ltd. was sent to this Department for amendment in norms for the export of **Amoxycillin Trihydrate Pen G Route Through Enzamatic Route**. The representation of the firm has been examined and taking quantity from SION-A-58 & as per our past recommendation following quantity are recommended for 1kg of Amoxycillin Trihydrate Pen G Route Through Enzamatic Route

S. No.	Import item	Norms Recommended
1	Penicillin G Potassium 1 st crystal	1.664BOU/kg
2	D(-) para hydroxyl phenyl glycine methyl ester	0.608kg
3	Oxilasa enzyme	5.0gm
4	Penicillin G amidase enzyme	0.852gm
5	Methanol	0.0215kg
6	Butyl acetate	0.122kg
7	Boric acid	0.032kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
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Case No. 35/12/82-
ALC4/2011

Party Name: TIDE
INDUSTRIES

Meet No/Date 12/82-
ALC4/2011
21 06 2011

Status Ca
Approved

HQ File
G1/82/050/00368/AM12/

RLA File
:34/24/040/00361/AM11/

Lic No/Date 3410030201
12 05 2011

76 Decision . Committee considered case as per agenda and in light of written comments forwarded I
Department of C&PC vide their U.O. No 14010/85/2010-Ch.II dated 21.06.2011 and in consultatio
with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as p
details below or as applied by firm whichever is lower:-

Export product	Exp. Qty	Sl.No.	Import items	Qty. allowed
Aldehyde C-10 (Capric Aldehyde)	1 Kg.	1.	Fatty Alcohol C10	1.12 kg

RA concerned may take further necessary action as per above decision of NC.

Syam Lal

B-11

D/L

F. No.35011/761/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

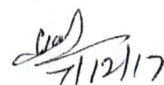
Room no.310, B-wing, 3rd floor,
Janpath Bhawan, New Delhi,
Dated: December 7, 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20
Case of **M/s Fermenta Biotech Ltd.**

The undersigned is directed to refer to F. No. 01/82/50/1078/AM-16/DES-3/81 dated the 3/11/2017 vide which an application from M/s Fermenta Biotech Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ergocalciferol Oral Solution USP (Vitamin D2 1.0 to 4.0 MIU)**. This department has examined the matter and DGFT is requested to call following information from the firm:

1. Quantity of the export product in terms of 1MIU, 2MIU, 3MIU & 4MIU oral solution separately.


7/12/17

(Parveen Kumar)

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